**FORM G**
**INVITATION FOR EXPRESSION OF INTEREST FOR ECOMAISTER BEADS INDIA PRIVATE LIMITED OPERATING IN SLAG HANDLING, TRANSPORTAION AND METAL RECOVERY FROM SLAG AT RAIGARH, CHATTISGRAH, BELLARY, KARNATAKA & ANGUL, ORRISSA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| **RELEVANT PARTICULARS** | | |
|---|---|---|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Ecomaister Beads India Private Limited<br>CIN: U26991CT2013PTC000776 |
| 2. | Address of the registered office | B-3, Vrindavan Colony, Bhagwanpur Dhimrapur Bypass Road, Raigarh - 496001 |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | **Angul:** Inside JSPL Premises, Near SMS Plant, Chhendipada Road, SH-63 Angul - 759130<br>**Raigarh**: Inside Jindal Premises Kharisa Road (Parsada), Raigarh - 496001<br>**Bellary:** SMS-III, JSW site, Toranagallu, Sandur (TQ) Bellary - 583123. |
| 5. | Installed capacity of main products/ services | **Angul**: Plant Production Capacity – 45,000 MT per month<br>**Bellary**: SCP production – 30,000 per month<br>Furnace minimum liquid steel – 80,000 per month<br>**Raigarh:** Plant Production Capacity – 60,000 MT per month |
| 6. | Quantity and value of main products/ services sold in last financial year | Revenue of Rs 56,86,50,946/-<br>In Financial Year 2020-21<br>[Last available audited financial statements] |
| 7. | Number of employees/ workmen | 27 employees<br>75 Workmen |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Can be sought by sending request to Resolution Professional at:<br>cirp.ecomaister@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Can be sought by sending request to Resolution Professional at:<br>cirp.ecomaister@gmail.com |
| 10. | Last date for receipt of expression of interest | 29/07/2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 08/08/2023 |
| 12. | Last date for submission of objections to provisional list | 13/08/2023 |

| | | |
|---|---|---|
| 13. | Process email id to submit EOI | cirp.ecomaister@gmail.com |

Sd/-
Prasad Dharap
Resolution Professional of Ecomaister Beads India Private Limited
IBBI/IPA-001/IP-P00702/2017-2018/11228
AFA No.: AA1/11228/02/111223/105078
Plot No. 47, “Prasad”,
New Ramdaspeth, Nagpur – 440 010
Email ID: cirp.ecomaister@gmail.com
Date and Place: Nagpur 14/07/2023

marico

# MARICO LIMITED

CIN: L15140MH1988PLC049208
**Registered Office:** 7th Floor, Grande Palladium, 175, CST Road, Kalina, Santacruz (East), Mumbai - 400 098; **Tel. no.:** +91-22-6648 0480; **Fax. no.:** +91-22-2650 0159; **Website:** www.marico.com; **E-mail:** investor@marico.com

**NOTICE OF 35th ANNUAL GENERAL MEETING ("35th AGM" or "MEETING") TO BE HELD THROUGH VIDEO CONFERENCING/OTHER AUDIO-VISUAL MEANS ("VC/OAVM")**

**Notice** is hereby given that the **35th AGM** of the Members of Marico Limited ("**Company**") is scheduled to be held on **Friday, August 11, 2023 at 9:00 a.m. (IST) through VC/OAVM facility**, to transact the businesses as set out in the notice of 35th AGM ("**AGM Notice**").

1. In compliance with the applicable provisions of the Companies Act, 2013 and the rules made thereunder, read with general circular no. 20/2020 dated May 5, 2020, general circular no. 2/2022 dated May 5, 2022, general circular No. 10/2022 dated December 28, 2022 and other related circulars issued by the Ministry of Corporate affairs ("**MCA Circulars**"), SEBI circular no. SEBI/HO/CFD/CMD1/CIR/P/2020/79 dated May 12, 2020, Circular No. SEBI/HO/CFD/CMD2/CIRP/P/2022/62 dated May 13, 2022 read with Circular No. SEBI/HO/CFD/PoD-2/P/CIR/2023/4 dated January 5, 2023 and applicable provisions of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Integrated Annual Report for the Financial Year 2022-23 ("**Annual Report FY23**") along with the AGM Notice has been sent through electronic mode on **Thursday, July 13, 2023**, to all those Members whose e-mail addresses are registered with the Company/Depository(ies).
2. The AGM Notice, the Annual Report FY23 and other related information can be accessed from the website of the Company at https://marico.com/india/investors/documentation/annual-reports, websites of the Stock Exchanges i.e. BSE Limited at www.bseindia.com and the National Stock Exchange of India Limited at www.nseindia.com and Central Depository Services (India) Limited ("**CDSL**") at www.evotingindia.com. The relevant documents referred to in the AGM Notice shall be made available for inspection by the Members electronically based on requests received at investor@marico.com. Additionally, such documents shall made available for inspection at the registered office of the Company during business hours on all working days except Saturdays and Sundays upto the date of the 35th AGM.
3. The Company has availed the services of CDSL for conducting the 35th AGM through VC/OAVM, enabling participation of the Members at the Meeting, providing e-voting facility prior to the Meeting ("**Remote E-voting**") and at the Meeting in connection with the business to be transacted thereat, and one-way live webcast of the Meeting. The link for Members to attend the Meeting through VC/OAVM or view the live webcast will be available in the Members' login where the EVSN of the Company is displayed.
4. Members may refer to the detailed procedure and instructions for Remote E-voting and e-voting at the Meeting, provided as part of the AGM Notice. The Remote E-voting period is as follows:

| | |
|---|---|
| **Commencement of Remote E-voting** | **From 9:00 a.m. (IST) on Tuesday, August 8, 2023** |
| **Conclusion of Remote E-voting** | **Till 5:00 p.m. (IST) on Thursday, August 10, 2023** |

5. Members are requested to note that the Remote E-voting shall not be allowed beyond 5:00 p.m. (IST) on Thursday, August 10, 2023 and the facility shall be disabled by CDSL thereafter. Once the vote on a resolution is cast by the Member, the Member shall not be allowed to change it subsequently. Members who have cast their vote through Remote E-voting prior to the Meeting may attend/participate in the Meeting through VC/OAVM facility but shall not be allowed to cast their vote again at the Meeting. Members who have not cast their vote through Remote E-voting prior to the Meeting and are present at the Meeting shall be eligible to vote through e-voting system during the Meeting, using the same procedure.
6. A person whose name appears in the Register of Members/List of Beneficial Owners (in case of demat shareholding) on **Friday, August 4, 2023** ("**Cut-Off Date**") shall only be entitled to avail the facility of Remote E-voting as well as e-voting at the Meeting. Voting Rights shall be reckoned on the paid-up value of equity shares registered in the name of the Members as on the Cut-off Date. A person who is not a Member as on the Cut-off Date should treat the AGM Notice for information purposes only.
7. Members who have not registered their email address are requested to register the same in respect of shares held in demat mode by contacting the concerned Depositary Participant and in respect of shares held in physical mode, by writing to Link Intime India Private Limited, the Registrar and Share Transfer Agent of the Company, at their address C - 101, 247 Park, L B S Marg, Vikhroli West, Mumbai - 400 083 or at rnt.helpdesk@linkintime.co.in / kyc@linkintime.co.in. In accordance with the MCA Circulars, the Company has additionally enabled a process for the limited purpose of receiving shareholder communications, including the Annual Report and AGM Notice for the financial year 2022-23, and the Members may temporarily update their email address by accessing the link https://web.linkintime.co.in/EmailReg/Email_Register.html.
8. Instructions on the process of e-voting and joining the virtual Meeting, including the manner in which Members holding shares in physical mode or who have not registered their e-mail address can cast their vote through Remote E-voting or e-voting at the Meeting, are provided as part of the AGM Notice.
9. Any person becoming a Member of the Company after the dispatch of AGM Notice and holding shares as on the Cut-Off Date, can access the AGM related documents on the aforementioned websites and may obtain the user ID and password by sending a request to helpdesk.evoting@cdslindia.com or rnt.helpdesk@linkintime.co.in to cast their votes through Remote E-voting or e-voting at the Meeting and following the instructions provided in the AGM Notice.
10. In case of any queries or grievances regarding attending the Meeting and the e-voting system, the Members may send an e-mail to helpdesk.evoting@cdslindia.com or contact Mr. Rakesh Dalvi, Sr. Manager, CDSL, A Wing, 25th Floor, Marathon Futurex, Mafatlal Mill Compounds, N. M. Joshi Marg, Lower Parel (East), Mumbai 400 013 or call at toll free no. 1800 22 55 33.

**For Marico Limited**

**Place: Mumbai**
**Date: July 14, 2023**

**Vinay M A**
**Company Secretary & Compliance Officer**

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KEC

An RPG Company

# KEC INTERNATIONAL LIMITED

**CIN: L45200MH2005PLC152061**
**Registered Office:** RPG House, 463, Dr. Annie Besant Road, Worli, Mumbai - 400030 **Tel. No.:** 022-66670200 • **Fax:** 022-66670287
**Website:** www.kecrpg.com • **Email:** investorpoint@kecrpg.com

**NOTICE OF THE EIGHTEENTH ANNUAL GENERAL MEETING AND E-VOTING INFORMATION**

**NOTICE** is hereby given that **the Eighteenth Annual General Meeting ("AGM") of the Members of KEC International Limited ("the Company") will be held on Tuesday, August 08, 2023 at 03:00 p.m. (IST)** through Video Conferencing ("VC")/Other Audio-Visual Means ("OAVM") to transact the business as set out in the Notice convening the AGM, in compliance with the relevant circulars issued by the Ministry of Corporate Affairs and Securities and Exchange Board of India ("SEBI") from time to time and the provisions of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("SEBI Listing Regulations").

The Company has sent the Notice of AGM along with the link to access the Integrated Annual Report for FY 2022-23 on July 13, 2023 through electronic mode (i.e. e-mail) to those Members whose e-mail addresses were registered with the Depository Participant(s) ('DPs') the Company/Link Intime India Private Limited, the Company's Registrar and Share Transfer Agent ("RTA"). The Integrated Annual Report and the Notice of AGM which include e-voting instructions are also available at the websites of the Company at https://www.kecrpg.com/agm under "AGM 2023" tab, BSE Limited (www.bseindia.com), the National Stock Exchange of India Limited (www.nseindia.com) and National Securities Depository Limited (NSDL) (www.evoting.nsdl.com).

Pursuant to the provisions of Section 108 of the Companies Act, 2013 read with Rule 20 of the Companies (Management and Administration) Rules, 2014 and Regulation 44 of the SEBI Listing Regulations, the Company is pleased to provide the Members with the facility to cast their votes electronically ("remote e-voting") as well as e-voting at the AGM using e-voting system of NSDL in respect of all the businesses to be transacted at the AGM. The procedure to cast vote using e-voting system of NSDL has been described in the Notice under the caption '**Remote e-Voting and Voting at AGM'.**

The remote e-voting period **commences at 09:00 a.m. (IST) on Friday, August 04, 2023 and ends on 5:00 p.m. (IST) on Monday, August 07, 2023**. During this period, Members of the Company, who hold shares of the Company (either in physical form or in dematerialized form) as on **Tuesday, August 01, 2023** ("**Cut-off date**"), may cast their vote electronically on the business set forth in the Notice. The e-voting module shall be disabled for voting thereafter. Once the vote on a resolution is cast by the Member, the Member shall not be allowed to change it subsequently. The voting rights of the Members shall be in proportion to their share in the paid-up equity share capital of the Company, as on the Cut-Off date. Any person, who acquires the share(s) of the Company and becomes a Member of the Company after the dispatch of Notice of AGM and holds the share(s) as on the Cut-off date, may follow the instructions given in the Notice of AGM to cast their vote and attend the AGM.

The Members, who have cast their vote by remote e-voting prior to AGM, may also attend the AGM through VC/OAVM but shall not be entitled to cast their vote again at the AGM. Members, who are present at the AGM through VC/OAVM facility and have not already cast their votes on the resolutions via remote e-voting shall be eligible to vote through e-voting system during the AGM.

Mr. P. N. Parikh (Membership No. FCS-327) and failing him Ms. Jigyasa Ved (Membership No. FCS-6488) of M/s. Parikh Parekh & Associates, Practicing Company Secretaries, has been appointed as the Scrutinizer to scrutinize the e-voting process (remote e-voting before the meeting and e-voting during the meeting) in a fair and transparent manner.

The Members of the Company who have not registered their e-mail address can register the same as per the following procedure:

1. The Members holding shares in physical form may get their e-mail addresses temporarily registered with the RTA, at https://web.linkintime.co.in/EmailReg/Email_Register.html by providing details such as Name, Folio Number, Certificate Number, PAN, mobile number and e -mail id and also upload the image of share certificate in PDF or JPEG format (upto 1 MB).
2. The Members holding shares in Demat form may also temporarily register their e-mail addresses with the RTA, at https://web.linkintime.co.in/EmailReg/Email_Register.html by providing details such as Name, DPID, Client ID, PAN, mobile number and e-mail id.

It is clarified that for permanent registration of e-mail addresses, Members are requested to register the e-mail address with their concerned DPs, in respect of shares held in Demat form and in respect of shares held in physical form, please visit https://web.linkintime.co.in/KYC to know more about the registration process.

In case of any queries, with respect to remote e-voting or e-voting at the AGM, you may refer the Frequently Asked Questions (FAQs) for Shareholders and e-voting user manual for Shareholders available at the download section of www.evoting.nsdl.com or call on 022 – 4886 7000/022 – 2499 7000 or can contact Ms. Pallavi Mhatre, Senior Manager, NSDL at the designated e-mail id: evoting@nsdl.co.in.

**For KEC International Limited**
**Sd/-**
**Amit Kumar Gupta**
**Company Secretary and Compliance Officer**

Place: Mumbai
Date: July 13, 2023

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TATA
TATA POWER

**(Corporate Contracts Department, 5th Floor Station B)**
**Tata Power, Trombay Thermal Power Station Chembur-Mahul, Mumbai 400074, Maharashtra, India. (Board Line: 022-67175323, Mobile: 7208817950)**
**CIN: L28920MH1919PLC000567**

## NOTICE INVITING TENDER

**The Tata Power Company Limited** invites tender from eligible vendors for the following package.

Services for Biodegradable waste collection and processing to 100% Manure,
**Trombay Chembur-Mahul Mumbai 400074**

For detail NIT, please visit Tender section on website https://www.tatapower.com. Last date for receipt of request for issue of bid document is **31st July 2023 up to 1500 Hrs.**

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CIAL

## COCHIN INTERNATIONAL AIRPORT LTD.

**TENDER NOTICE**

**CIAL/CIVIL/612** **14.07.2023**

Item rate composite e-tenders are invited from experienced agencies for the below mentioned work at Cochin International Airport.

| Name of Work | Estimated Amount (Rs.) | EMD (Rs) | Period of Contract |
|---|---|---|---|
| Construction of Aircraft parking bays, taxiways & SITC of Airfield ground lights & Apron lights in connection with expansion of Terminal 3 | 192 Cr | 192 lakhs | 24 Months |

For more details visit our website **www.cial.aero**.

**Sd/-**
**Managing Director**

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## GOVERNMENT OF TAMIL NADU
## FINANCE DEPARTMENT
## CHENNAI - 9

Azadi ka Amrit Mahotsav

### Auction of 10 years Tamil Nadu Government Stock (Securities)

1. Government of Tamil Nadu has offered to sell by auction the dated securities for an amount of **Rs. 3000 crore** with **Ten year** tenures**.** Securities will be issued for a minimum nominal amount of Rs.10,000/- and multiples of Rs.10,000/- thereafter. Auction which will be **yield** based under multiple price format will be conducted by Reserve Bank of India at Mumbai Office (Fort) on **July 18, 2023.**
2. The Government Stock upto 10% of the notified amount of the sale will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid as per the Revised Scheme for Non-competitive Bidding facility in the Auctions of State Government Securities of the General Notification (Annexure II). Under the scheme, an investor can submit a single bid only through a bank or a Primary Dealer.
3. Interested persons may submit bids in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) System as stated below on **July 18, 2023.**
   a) The competitive bids shall be submitted electronically on the Reserve Bank of India Core Banking Solution (E-Kuber) System between 10.30 A.M. and 11.30 A.M.
   b) The non-competitive bids shall be submitted electronically on the Reserve Bank of India Core Banking Solution (E-Kuber)System between 10.30 A.M. and 11.00 A.M.
4. The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at different rates in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) System. However, the aggregate amount of bids submitted by a person should not exceed the notified amount.
5. The result of auction will be displayed by Reserve Bank of India on its website on **July 18, 2023.** Successful bidders should deposit the price amount of Stock covered by their bids by means of a Bankers' Cheque or Demand Draft payable at Reserve Bank of India, Mumbai (Fort) or Chennai on **July 19, 2023** before the close of banking hours.
6. The Government Stock will bear interest at the rate determined by Reserve Bank of India at the auction and interest will be paid half yearly on **January 19** and **July 19**. The Stock will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.
7. The stocks will qualify for ready forward facility.
8. For other details please see the notifications of Government of Tamil Nadu Specific Notification **671(L)/W&M-II/2023** dated **July 13, 2023**.

**T. UDHAYACHANDRAN**
**Principal Secretary to Government,**
**Finance Department, Chennai - 9**

DIPR/788/Display/2023

"சோதனை கடந்து சுதந்திரம் அடைந்தோம், சாதனை புரிந்து சரித்திரம் படைப்போம்"

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## FORM G
## INVITATION FOR EXPRESSION OF INTEREST FOR M.P. ENTERPRISES AND ASSOCIATES LIMITED

**OPERATING IN TRANSPORTATION AND MANPOWER SUPPLY AT PUNE, MUMBAI, BANGALORE**
**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**RELEVANT PARTICULARS**

| | | |
|---|---|---|
| 1. | Name of the corporate debtor along with PAN/ CIN No. | **M. P. ENTERPRISES & ASSOCIATES LIMITED** U34999PN1998PLC012981 |
| 2. | Address of the registered office | SECOND FLOOR, CHIRANJEEV APARTMENTS, KARVE ROAD PUNE 411038 |
| 3. | URL of website | Nil |
| 4. | Insolvency Commencement of the Corporate Debtor | 20/04/2023 (NCLT order received on 02/05/2023) |
| 5. | Details of place where majority of fixed assets are located | Pune, Mumbai and Thane |
| 6. | Installed capacity of main products/ services | There are no manufacturing operations. There is a fleet of about 400 buses. |
| 7. | value of main products/ services sold in last financial year (2021-22) | Sales: Rs. 157.90 Cr. |
| 8. | Number of employees/ workmen | NIL |
| 9. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Write to the Resolution Professional at : mpent.cirp@gmail.com Contact: 401, Darshan CHS Ltd., Raghunath Dadaji Street, Fort, Mumbai 400001. 022 4971 5974/8591095341 |
| 10. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | As above |
| 11. | Last date for receipt of expression of interest | Aug.7, 2023 |
| 12. | Date of issue of provisional list of prospective resolution applicants | Aug.17, 2023 |
| 13. | Last date for submission of objections to provisional list | Aug.22, 2023 |
| 14. | Process email ID to submit EOI | mpent.cirp@gmail.com |

**Date – 14/07/2023**
**Place – Mumbai**

**Sd/-**
**RAJEEV MANNADIAR**
**Resolution Professional**
IBBI/IPA-001/IP-P00212/2017-2018/10412- AFA Validity-15/12/2023
**For M.P. ENTERPRISES AND ASSOCIATES LIMITED (under CIRP)**

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## ROSA POWER SUPPLY COMPANY LIMITED
**Shahjahanpur, Uttar Pradesh**
**PUBLIC NOTICE**

1. Rosa Power Supply Company Limited (RPSCL) is a generating company operating 1200 MW (4x300 MW) coal fired thermal power generating station at Rosa in District Shahjahanpur, UP. RPSCL has established and operating dedicated transmission line connected with generating station for supplying power to UP Power Corporation Limited (UPPCL).
2. RPSCL has filed petition (Petition No. 1804 of 2022) for fixation of Transmission tariff of 7.2 KM 400 KV Transmission Line for FY 2020-21 to FY 2024-25 and truing up of FY 2017-18 to FY 2019-20 which is admitted by the Hon'ble Commission.
3. Summary of Truing-up of Transmission charges for 2017-18 to FY 2019-20 is as follows-

*(Amount in Rs Cr)*

| Particulars | FY 2017-18 | | FY 2018-19 | | FY 2019-20 | |
|---|---|---|---|---|---|---|
| | Approved | Claimed | Approved | Claimed | Approved | Claimed |
| O&M expenses | 1.17 | 1.68 | 1.19 | 1.71 | 1.21 | 1.95 |
| Depreciation | 1.39 | 1.39 | 1.32 | 1.32 | 1.25 | 1.25 |
| Interest on Loan | 1.79 | 1.79 | 1.64 | 1.64 | 1.49 | 1.49 |
| Interest on Working Capital | 0.15 | 0.17 | 0.15 | 0.17 | 0.14 | 0.17 |
| Return on Equity | 1.55 | 1.55 | 1.55 | 1.55 | 1.55 | 1.55 |
| Income Tax | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| **Total** | **6.05** | **6.58** | **5.85** | **6.38** | **5.64** | **6.41** |
| **Revenue Gap** | | **0.53** | | **0.53** | | **0.77** |

4. Summary of Transmission charges projected for MYT Period FY 2020-21 to FY 2024-25 is as follows -

*(Amount in Rs Cr)*

| Particulars | FY 2020-21 | FY 2021-22 | FY 2022-23 | FY 2023-24 | FY 2024-25 |
|---|---|---|---|---|---|
| O&M expenses | 2.00 | 2.06 | 2.13 | 2.20 | 2.27 |
| Depreciation | 1.58 | 1.58 | 1.58 | 1.58 | 1.58 |
| Interest on Loan | 1.28 | 1.17 | 0.94 | 0.51 | 0.40 |
| Interest on Working Capital | 0.12 | 0.12 | 0.12 | 0.12 | 0.12 |
| Contribution towards Contingency Fund | 0.17 | 0.17 | 0.17 | 0.17 | 0.17 |
| Return on Equity | 1.45 | 1.45 | 1.45 | 1.45 | 1.45 |
| Income Tax | 0.25 | 0.25 | 0.25 | 0.25 | 0.25 |
| **Total Fixed Charges** | **6.85** | **6.81** | **6.63** | **6.28** | **6.23** |

5. The above said petition may be inspected at RPSCL's office located at **Administrative Block, Hardoi Road. P.O Rosar Kothi, District Shahjahanpur Uttar Pradesh 242406** and also can be accessed on the Reliance Power's website **https://www.reliancepower.co.in/web/reliance-power/coal-based-projects.**
6. All concerned stakeholders and public may send their views, suggestions, objections, comments and representations if any, on the proposals contained in the petition in seven copies. Six copies shall be submitted at the office of **The Secretary, Uttar Pradesh Electricity Regulatory Commission at Vidyut Niyamak Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow 226010** and one copy to RPSCL at their office mentioned above or via email on **rosa.regulatory@relianceada.com** within 21 days from the date of the publication of this notice. Stakeholders and public are requested to regularly check the websites of RPSCL and the Hon'ble Commission for further intimations/ submissions made in respect of this proceedings.

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## Genus Power Infrastructures Limited

Genus energizing lives

(CIN: L51909UP1992PLC051997)
(Regd. Office: G-123, Sector-63, Noida-201307 (U.P.) (Ph.: 0120-2581999)
(Corporate Office: SPL-3, RIICO Industrial Area, Sitapura, Tonk Road, Jaipur-302022)
(Ph.: 0141-7102400/500, Fax: 0141-2770319, E-mail: cs@genus.in, Website: www.genuspower.com)

**NOITCE**
**(For the attention of the Equity Shareholders of the Company)**
**Mandatory transfer of Equity Shares of the Company to Investor Education and Protection Fund (IEPF) Authority**

Members are hereby informed that in terms of Section 124(6) of the Companies Act, 2013 and the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("Rules") as amended from time to time, all shares, in respect of which dividend has not been paid or claimed for seven consecutive years or more, shall be transferred by the company in the name of the Investor Education and Protection Fund (IEPF) Authority.

Please note that the unpaid or unclaimed dividends declared for the financial years up to 2014-15, had been transferred from time to time on due dates, to the Investor Education and Protection Fund (IEPF).

Please be informed that unpaid or unclaimed dividends declared for the financial years 2015-16 and onwards are presently lying with the Company. The concerned Members are requested to claim such unpaid/unclaimed dividend by sending a letter along with an undertaking (format available on the Company's website at www.genuspower.com under the section "Investors") duly signed and executed to "The Company Secretary, Genus Power Infrastructures Limited, SPL-3, RIICO Industrial Area, Sitapura, Tonk Road, Jaipur-302022 (Rajasthan)" to enable the Company to issue duplicate Dividend Warrant or transfer such dividend through online modes to the concerned member.

Please note that in case the concerned Member does not claim the unpaid/unclaimed dividend lying with the Company in respect of above mentioned shares on or before October 14, 2023 or such other date as may be extended, the said shares, on which dividend has not been paid or claimed for seven consecutive years or more, shall be transferred to IEPF Authority by the due date as per procedures stipulated in the Rules, as amended from time to time.

The details of the concerned Members and the equity shares due for transfer to IEPF Authority are available on the Company's website at www.genuspower.com under the section "INVESTORS".

Individual letters in this regard have been sent to the concerned Members at their registered address. Clarification on this matter, if required, may be sought from the Company's Registrar and Share Transfer Agent, M/s. Niche Technologies Private Limited, 3A, Auckland Place, 7th Floor, Room No. 7A & 7B, Kolkata-700017; Tel: 033-22806616/6617/6618 Fax: 033-22806619; E-mail: nichetechpl@nichetechpl.com. Once these shares are transferred to the IEPF Authority by the Company, such shares may be claimed back only from the IEPF Authority by following the procedure prescribed under the Rules.

Sd/-
**Ankit Jhanjhari**
Company Secretary

**Place : Jaipur**
**Dated : July 13, 2023**

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## FORM G
## INVITATION FOR EXPRESSION OF INTEREST FOR ECOMAISTER BEADS INDIA PRIVATE LIMITED

**OPERATING IN SLAG HANDLING, TRANSPORTAION AND METAL RECOVERY FROM SLAG AT RAIGARH, CHATTISGRAH, BELLARY, KARNATAKA & ANGUL, ORRISSA**
**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**RELEVANT PARTICULARS**

| | | |
|---|---|---|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Ecomaister Beads India Private Limited CIN: U26991CT2013PTC000776 |
| 2. | Address of the registered office | B-3, Vrindavan Colony, Bhagwanpur Dhimrapur Bypass Road, Raigarh - 496001 |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | **Angul:** Inside JSPL Premises, Near SMS Plant, Chhendipada Road, SH-63 Angul - 759130 **Raigarh:** Inside Jindal Premises Kharisa Road (Parsada), Raigarh - 496001 **Bellary:** SMS-III, JSW site, Toranagallu, Sandur (TQ) Bellary - 583123. |
| 5. | Installed capacity of main products/ services | **Angul:** Plant Production Capacity – 45,000 MT per month **Bellary:** SCP production – 30,000 per month Furnace minimum liquid steel – 80,000 per month **Raigarh:** Plant Production Capacity – 60,000 MT per month |
| 6. | Quantity and value of main products/ services sold in last financial year | Revenue of Rs 56,86,50,946/- In Financial Year 2020-21 [Last available audited financial statements] |
| 7. | Number of employees/ workmen | 27 employees 75 Workmen |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Can be sought by sending request to Resolution Professional at: cirp.ecomaister@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Can be sought by sending request to Resolution Professional at: cirp.ecomaister@gmail.com |
| 10. | Last date for receipt of expression of interest | 29/07/2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 08/08/2023 |
| 12. | Last date for submission of objections to provisional list | 13/08/2023 |
| 13. | Process email id to submit EOI | cirp.ecomaister@gmail.com |

Sd/- Prasad Dharap
Resolution Professional of Ecomaister Beads India Private Limited
IBBI/IPA-001/IP-P00702/2017-2018/11228
AFA No.: AA1/11228/02/111223/105078
Plot No. 47, "Prasad", New Ramdaspeth, Nagpur – 440 010
Email ID: cirp.ecomaister@gmail.com Date and Place: Nagpur 14/07/2023

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Business Standard CAMPUS TALK

BS PROMOTIONS

## IIM SAMBALPUR WELCOMES ITS LARGEST MBA BATCH, WITH 60% FEMALE STUDENTS

July 10th, 2023; Sambalpur: IIM Sambalpur, one of the premium B-schools in the nation, announced the inauguration of its 9th MBA batch 2023-25, marking it as the biggest batch of the institute. The institute has increased the batch size from 300 last year to 320 this year. With inclusivity as one of the core values of IIM Sambalpur, the new batch saw a galloping increase in women participation with 60% of female students (197 seats) marking their seats in the course out of 329 students. Male students bagged the rest 40% of the seats (132 seats). The Institute aspires to provide students with excellent learning experiences in all aspects of management education to adapt to the dynamically rapid business environment. The new batch facilitates comprehensive tech-enhanced learning. The inauguration ceremony was graced by esteemed guests including Dr Tapan Kumar Chand, President of Vedanta Ltd. and Ms Swati Agarwal, Partner at Deloitte, who provided inspiring insights to all students present at the ceremony. Prof Mahadeo Jaiswal, Director, IIM Sambalpur expressed his views while welcoming the largest batch in the institute's history with such gender diversity." Ms Swati Agrawal, Partner, Deloitte, shared the concept of IPL in management, which she explained as Impact, Purpose and Leadership. Impact depicts the societal impact that you make; purpose depicts your inner drive; and lastly, leadership, which is about having vision, empathy and inspiring others. Equally important are two Fs, which are Failures and Friendships. Students will have to learn to move on from failures and secondly friendships. Mr Tapan Kumar Chand, President, Vedanta Ltd. shared the importance of ethical leadership. He shared his professional experiences with students and the importance of ethical leadership in different roles and its benefits in the long run. He underlined the power of concentrated efforts, which will help one in achieving great results. As IIM Sambalpur commences with its new academic year, its mission remains undefeated and focused on nurturing socially responsible leaders who can drive as well as encourage positive change in society. With its esteemed faculty, state-of-the-art infrastructure, and industry partnerships, IIM Sambalpur is industriously dedicated to making a crucial impact on the business landscape in India and beyond.

## BIRLA GLOBAL UNIVERSITY HOLDS COMMENCEMENT DAY PROGRAMME TO WELCOME MBA STUDENTS

Bhubaneswar: Birla Global University (BGU), Bhubaneswar organized the commencement day programme of newly admitted students of MBA 2023-25 batch on 7 July 2023. Mr. Rakesh Kohli, Chairman, Stag International, India graced the function as the Chief Guest. Ms. Monika Kohli, Director, Stag International, actress, motivational speaker graced the occasion as the Guest of Honour. Mr. Rakesh Kohli, focused on the paradigmatic shift India has gone through over the last five decades. He also apprised the students on the importance of 5 D's i.e. desire, dedication, discipline, determination and divine. Ms. Monika Kohli, inspired the students by necessitating on the importance of not letting your dreams die and work towards the dream keeping through positive thinking. Prof. B. K. Das, Registrar, Birla Global University spoke on future scope of MBA and further added that AI and Chat GPT can never replace teachers in educational institutions, as they help in building the right attitude essential for a job. Dr. Parameswar Nayak, Dean, Birla School of Management, BGU, delivered the welcome address by highlighting the importance of MBA program and said that students should engage in doing the right things at the right place. The programme started with the rendering of the BGU "Kulgeet" (University Anthem) and lighting of the ceremonial lamp. The commencement day concluded with the vote of thanks by Dr. Archana Choudhary, Associate Professor, and MBA Programme Coordinator, Birla Global University. The event was attended by Dean of schools, faculty members, parents and newly admitted MBA students.

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HINDUJA HOUSING FINANCE

**Hinduja Housing Finance Limited**
Corporate Identity Number: U65922TN2015PLC100093
Regd. Office: No. 27A, Developed Industrial Estate, Guindy, Chennai, TamilNadu - 600032
Corporate office: No. 167-169,2nd Floor.Anna Salai, Saidapet, Chennai-600015
Website : www.hindujahousingfinance.com
Email: compliance@hindujahousingfinance.com

| Sl. No. | Particulars | Quarter ended June 30, 2023 | Quarter ended June 30, 2022 | Previous year ended March 31, 2023 |
|---|---|---|---|---|
| | | Unaudited | Unaudited | Audited |
| 1 | Total Income from Operations | 25,262.31 | 15,265.07 | 74,754.99 |
| 2 | Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items#) | 8,973.12 | 5,247.45 | 28,466.72 |
| 3 | Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items#) | 8,973.12 | 5,247.45 | 28,466.72 |
| 4 | Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items#) | 6,931.78 | 4,273.39 | 21,680.31 |
| 5 | Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)] | 6,943.39 | 4,280.08 | 21,726.77 |
| 6 | Paid up Equity Share Capital | 23,610.00 | 22,360.00 | 23,610.00 |
| 7 | Reserves (excluding Revaluation Reserve) | 53,293.15 | 35,697.06 | 46,349.76 |
| 8 | Securities Premium Account | 21,651.00 | 6,794.00 | 21,651.00 |
| 9 | Net worth | 98,554.14 | 58,057.06 | 91,610.75 |
| 10 | Paid up Debt Capital / Outstanding Debt | 595,703.93 | 376,247.76 | 523,575.72 |
| 11 | Outstanding Redeemable Preference Shares | NA | NA | NA |
| 12 | Debt Equity Ratio | 6.04 | 6.48 | 5.72 |
| 13 | Earnings Per Share (of Rs. 10 /- each) (for continuing and discontinued operations) - 1. Basic: 2. Diluted: | 2.94 2.94 Not Annualised | 1.91 1.91 Not Annualised | 9.53 9.53 Annualised |
| 14 | Capital Redemption Reserve | NA | NA | NA |
| 15 | Debenture Redemption Reserve | NA | NA | NA |
| 16 | Debt Service Coverage Ratio | NA | NA | NA |
| 17 | Interest Service Coverage Ratio | NA | NA | NA |

Notes:
1. The above is an extract of the detailed format of the quarterly financial results filed with the stock exchange under Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015. The full format of the quarterly financial results is available on the Bombay Stock Exchange (BSE) website (URL:https://www.bseindia.com) and on the company's website https://www.hindujahousingfinance.com.

2. The unaudited standalone financial results of the Company has been prepared in accordance with Indian Accounting Standards (Ind AS) as per the Companies (Indian Accounting Standards) Rules, 2015 (as amended from time to time) and notified under Section 133 of the Companies Act, 2013 ("the Act"). The company has applied its signficant accounting policies in the preparation of these financial results consistent with those followed in the annual financial statements for the year ended March 31, 2023.

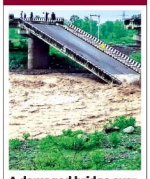
3. The Financial results for the quarter ended June 30, 2023 have been subjected to Limited review by the Statutory Auditors of the company. The same were reviewed by the Audit Committee and approved by the Board of Directors at their board meeting held on July 13, 2023.

4. The figures of the previous periods have been regrouped and/or reclassified to conform to the current period's classification.

**For Hinduja Housing Finance Limited**
**Sachin Pillai**
Managing Director

Place: Chennai
Date: 13-07-2023

## BRIEF



A damaged bridge over the Malan river following incessant rains, in Kotdwar, Thursday.

### Lifer

■ **Budaun:** A court here on Thursday sentenced four people, including a father-son duo, to life imprisonment in a 2017 murder case. The order was passed by the court of additional session judge Mirza Zeenat. The case pertained to the killing of one Kanta Prasad in November 2017 over an old rivalry.

### Dead

■ **Muzaffarnagar:** Bodies of two minors were found floating in a water pit near a brick kiln in Kasiyara village here, police said. While family members of the deceased have alleged that the duo was murdered, police said the cause of the deaths is yet to be ascertained. Station House Officer (SHO) Abhijit Kumar told newsmen here today that, "Bodies of Swati (16) and her cousin brother Piryanshu (12) were found on Wednesday night. The bodies have been sent for post-mortem investigation."

### Addl budget

■ **Jaipur:** The Rajasthan government has approved an additional budget of Rs 43.50 crore to build 50 birdhouses as part of its efforts to protect and conserve birds, a statement said. Chief Minister Ashok Gehlot had announced the construction of 50 birdhouses in this year's budget. According to an official statement, Gehlot has now approved an additional budget provision of Rs 43.50 crore for the construction of the birdhouses.

### Extension

■ **New Delhi:** The government has extended the tenure of the Krishna Water Disputes Tribunal which is looking into water-sharing issues between Telangana and Andhra Pradesh till March 31 next year, according to an official order. The tribunal constituted in 2004 to mediate water sharing disputes among Maharashtra, Karnataka and Andhra Pradesh, is currently hearing the disputes on matters related to Telangana and Andhra Pradesh.

### Nabbed

■ **New Delhi:** A day after two persons wee shot dead in the Welcome area, two men allegedly involved in the crime were arrested from northeast Delhi during an encounter, police said on Thursday. The accused, identified as Shahbaz (22) and Misbah (21), were nabbed on Wednesday late night following an encounter with a police team in the Kabir Nagar area behind Ambedkar College, Deputy Commissioner of Police (North East) Joy Tirkey said.

# TMC sweeps Bengal rural polls

● **Consolidates rural hinterland ahead of 2024**

**Kolkata, Jul 12 (PTI):** The ruling Trinamool Congress on Wednesday steamrolled to a massive victory in West Bengal's violence-scarred rural polls, bagging all zila parishads and leaving its rivals trailing way behind in results declared by the State Election Commission.

The TMC won all 20 Zila Parishads in the three-tier panchayat system, winning a straight 880 seats, while its nearest rival BJP won 31 seats out of 928 seats. The Congress-Left front alliance won 15 seats while others won 2 reminning seats.

The TMC has won over 35,000 gram panchayat seats, out of the 63,219 gram panchayat seats.

However though the counting was over exact figures were not known as compilation and dissemination process was not complete said officials.

The ruling party's nearest rival BJP has won nearly 10,000 seats. While the Left-Congress alliance won over approximately 6,000 seats.

It was TMC's aim discussed in party inner circles that the party win bigtime in the rural polls but without resorting to violence, in a manner which would help it consolidate its rural base ahead of the 2024 parliamentary elections, while assuring its urban voters alarmed by tales of corruption that it remained a strong yet bhadralok' (well behaved) party.

In the 2019 general elections, the TMC had suddenly seen its Lok Sabha seats come down by 12 to just 22, while BJP gained hugely and managed to win 18 LS seats, the equivalent of 164 assembly segments.

This was worrying for the regional party with national ambitions. The 2021 state assembly elections fought on the slogan of Bangaliana' against the "invading forces of the BJP" reversed the trend and TMC was able to restrict the saffron camp to just 77 assembly seats, winning a massive mandate of 215 seats in a house of 294.

TMC concentrated on the districts the BJP had done well in the past North Bengal's Cooch Behar, Jalpaiguri and Alipurduar, western Bengal's Jhargram, Purulia, East and West Medinipur where BJP leader Suvendu Adhikary calls the shots as well as pockets in southern Bengal.

The result was TMC now controls most gram panchayats in these districts as well as 20 zila parishads. Two districts - Darjeeling and Kalimpong do not have zila parishads, but their two tier panchayat system is now controlled by a new Gorkha party- Bharatiya Gorkha Prajatantrik Morcha- which is not at odds with the TMC.

This happened despite the BJP increasing its gram panchayat tally from 20 per cent of contested seats in 2018 to 27-28 per cent this time round.

However, in strategically taking on the BJP, the TMC's battle against the Left-Congress combine though fierce in districts like Murshidabad and Malda, has been muted elsewhere, allowing the duo especially the Left to consolidate and clawback from its 2021 position where it won less than 5 per cent of the popular vote and no assembly seats. In all the UPA allies managed to double their gram panchayat seats compared to 2018.

The districts where the BJP thought it was entrenched, that is it was the dominant political party Cooch Behar, Jalpaiguri, Alipurduar, Jhargram, Bankura, Purulia, much of East and West Midnapore, pockets in Nadia, Hooghly, North and South 24 Parganas it failed to win the majority of the gram panchayats and consequently it did not win the top tier zilla parishads.

Counting of votes for the three-tier panchayat polls which began at 8 am on Tuesday at 339 venues spread across 22 districts is over "though it will take some more time to upload the results on the SEC website," an official said.

However, in this high stakes battle all parties indulged in and were victims of violence unleashed by their supporters for the most part without the sanction of their respective party high command, mainly out of local power play compulsions.

Violence which began with announcement of elections resurfaced om counting day. In Bhangore in South 24 Parganas, three persons including two activists of the Indian Secular Front (ISF) were killed and several others injured in a clash which took place outside a counting booth late Tuesday night, police said on Wednesday.

A 24-year-old Congress worker died on Wednesday while several others were injured after a clash between TMC and Congress supporters in Rampur village in Malda district, police said.

Similarly, a TMC worker from South 24 Parganas district's Chandpasha village was hacked to death by rivals.

West Bengal Chief Minister Mamata Banerjee on Wednesday came out after several days of recuperation after an injury sustained while campaigning and said she is saddened by the loss of lives during the rural polls.

"I am saddened at the loss of lives in sporadic incidents of violence during panchayat elections... The polls were held in 71,000 booths, but incidents of violence took place in not more than 60 booths," she said.

The chief minister claimed that 19 people, mostly from her TMC, worker died in small-related violence since the election date was announced on June 8.

Police sources, however, have put the number of fatalities at 38 but agree that at least 60 per cent of those who lost their lives were affiliated with the TMC.

Allegations of vote tampering and violence by various parties forced the SEC to order re-polling in 696 seats on Monday, which passed more or less peacefully. Intervention by the Calcutta High Court had seen the deployment of central police forces on both election and counting days.

## PADDY PLANTATION

Women labourers plant paddy saplings in an agriculture field during monsoon season, in Nadia, Thursday.

# Gadkari lays foundation for three NH projects

● **At Rs 2,900 crore in AP**

**Central Chronicle News**

**Tirupati, July 13 (PTI):** Union Road Transport and Highways Minister Nitin Gadkari on Thursday laid the foundation stones for three national highway (NH) projects worth Rs 2,900 crore at Tirupati in Andhra Pradesh on Thursday.

A total of 87 km of road will be built, with one of those stretching from Naidupeta to Turpu Kanupur for 35 km on NH-71, at a cost Rs 1,399 crore; another from Chillakuru Cross to Krishnapatnam Port gate via Turpu Kanupur on NH-516W for 36 km at a cost of Rs 909 crore; and from Thamminapatnam to Narikellapalle section, which encompasses the extension of the dedicated port road from Epuru to Krishnapatnam Port, on NH-516W and NH-67, stretching up to 16 km and estimated to cost Rs 610 crore.

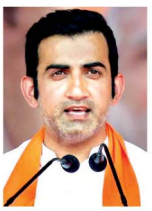
The aim is to provide seamless and secure connectivity to Krishnapatnam Port, enabling faster accessibility to national master plan nodes, industrial nodes and the SEZ at Nellore, Gadkari said in a press release on Thursday.

Further, the Union minister noted that these projects will enhance the safety and convenience of devotees proceeding to Tirumala and Srikalahasti.

Gadkari also hoped that the new roads will also boost tourism by connecting popular attractions such as the Nelapattu Bird Sanctuary and SHAR in Sriharikota, and that the project will create employment as well.

# 'Delhi has become gutter, price of freebies'

**New Delhi, Jul 13 (PTI):** The Delhi BJP sharpened its attack on the Kejriwal government with party MP Gautam Gambhir saying the city has become a "gutter" which was a price for the freebies as swelling Yamuna water entered areas like ITO and Civil Lines on Thursday.



Gautam Gambhir

Gambhir asked the people of Delhi to "wake up" as nothing is "free", apparently referring to the free electricity and water supply schemes of the AAP-led city government.

"Wake up Delhiites. Delhi has become a gutter. Nothing is for free, this is the PRICE!," he tweeted.

The cricketer-turned-politician had also lashed at the Kejriwal government on Wednesday during his visit to meet people evacuated from flood plains, alleging the AAP did not did not spend "single penny" on infrastructure in nine years.

"Aam Aadmi Party has been only doing politics of accusations for the last nine years. They didn't spend a single penny on infrastructure in Delhi, only did politics of freebies and fooling the people," Gambhir had charged.

Delhi BJP president Virendra Sachdeva lashed at Chief Minister Arvind Kejriwal and accused him for "missing in action" for the last six days and visiting the Wazirabad water treatment plant for a "photo-op" only.

"People are forced to leave their houses due to the flood waters and Kejriwal has now realised his duty to go out just to get his photos clicked," he alleged.

Three water treatment plants along the Yamuna banks have been shut down due to rising water levels in the river, which will impact water supply in the city, Sachdeva alleged and held the Delhi chief minister responsible for it.

He also questioned why the government did not warn the people about the flood beforehand through advertisements.

## RESCUE OPERATION

NDRF personnel rescue a resident from the flood-affected Old Usmanpur village, in New Delhi, Thursday.

# Amarnath devotees throng booking counters as Tatkal registration resumes

**Jammu, July 13 (PTI):** A day after Tatkal registration for the Amarnath Yatra resumed here after suspension for three days, hundreds of people thronged the on-the-spot booking counters.

The Tatkal registration was resumed on Wednesday after the pilgrimage was suspended from Saturday to Monday due to inclement weather and the closure of the Jammu-Srinagar National Highway for repairs in the Ramban section. Braving the hot and humid weather conditions, devotees including women are patiently waiting in long queues to get a registration token.

"We have been waiting in long queues since morning for the registration. We will first get a token and then have to get a health checkup done, only after which we can proceed with the registration process," Kapil Dev Pandey, a Maharashtra resident who came here for the pilgrimage, told PTI.

Pandey, however, pointed out that there should be more counters to attend to the huge number of people. Over 1,500 unregistered pilgrims, including women, who have arrived in Jammu city, have been registered so far for the Yatra to the 3,880-metre-high cave shrine in south Kashmir Himalayas.

Five counters have been set up for Tatkal registration of the devotees. While three counters have been put up at Vaishnavi Dham, Mahajan Sabha, and Panchayat Ghar for registration of the general public, two have been set up at Geeta Bhawan and Ram Mandir for the registration of 'sadhus', the officials said.

**CHANGE OF NAME**

IT IS INFORMED TO THE GENERAL PUBLIC THAT I RAMONA EMILA THOM W/O LATE ALEXANDER CHARLES THOM RESIDENT OF H.NO.-T0096, WARD NO. 43, JAYSTAMBH CHOWK, BANSILAL NAGAR, DOMUHANI NEAR MOBILE TOWER BILASPUR(C.G.) 495001 HAVE CHANGED MY OLD NAME RAMONA EMILA THOM W/O LATE ALEXANDER CHARLES THOM, SO IN FUTURE I SHOULD BE RECOGNIZED BY MY NEW RAMONA EMILALIYA THOM W/O LATE ALEXANDER CHARLES THOM IN ALL GOVERNMENT AND OTHER DOCUMENTS.

**RAMONA EMILALIYA THOM**

H.NO.-T0096, WARD NO. 43, JAYSTAMBH CHOWK, BANSILAL NAGAR, DOMUHANI NEAR MOBILE TOWER BILASPUR (C.G.) 495001

**CHANGE OF NAME**

IT IS INFORMED TO THE GENERAL PUBLIC THAT I SANJAY MAHENDRA KUMAR JAIN S/O MAHENDRA JAIN RESIDENT OF C-13/14, MAHAVIR CITY, RAJKISHORE NAGAR, MOPKA, BILASPUR (C.G.) 495006 HAVE CHANGED MY OLD NAME SANJAY MAHENDRA KUMAR JAIN S/O MAHENDRA JAIN, SO IN FUTURE I SHOULD BE RECOGNIZED BY MY NEW NAME SANJAY JAIN S/O MAHENDRA JAIN IN ALL GOVERNMENT AND OTHER DOCUMENTS.

**SANJAY JAIN**

C-13/14,MAHAVIR CITY,RAJKISHORE NAGAR,MOPKA, BILASPUR (C.G.) 495006

**Union Bank of India** — Regional Office Bilaspur, 1st Floor, Opposite Gumber Petrol Pump, Vyapar Vihar Road, Bilaspur. (C.G) 495004

**Union Bank of India** invites expression of interest from the eligible entities for purpose of empanelment as Recovery Agents/Enforcement Agents/Asset Investigation Agents on Bank's Panel. For the format of application and other details, interested parties may contact Chief Manager, CRD, Regional Office Bilaspur, **Mobile No. 8725029779**.

For eligibility criteria and specimen application, please visit our website **www.unionbankofindia.co.in.** These can be downloaded from website.

1. Empanelment shall be at the sole and absolute discretion of the Bank and mere application for empanelment would not confer any right for empanelment and no correspondence in writing will be entertained as to the fate of empanelment.
2. Bank reserves the right to restrict the list of entities for empanelment to top 10 of entities found eligible.
3. For empanelment of Asset Investigation agents, the following entities satisfying qualitative, quantitative, operational and reputational parameters will be considered:

3.1 Detective agencies accredited by Law enforcement agencies providing detective services.

3.2 Revenue or tax or Police officials of government departments, who have left the service and are offering Asset Investigation Services.

3.3 Individuals actively assisting law enforcement agencies, whose services in the opinion of Regional Head can be utilized for Asset Investigation work.

3.4 Application form duly filled in giving complete details along with required documents should be forwarded/delivered to above address on or before **08/08/2023.**

**Regional Head**

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR ECOMAISTER BEADS INDIA PRIVATE LIMITED**

**OPERATING IN SLAG HANDLING, TRANSPORTAION AND METAL RECOVERY FROM SLAG AT RAIGARH, CHATTISGRAH, BELLARY, KARNATAKA & ANGUL, ORRISSA**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

| | RELEVANT PARTICULARS | |
|---|---|---|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Ecomaister Beads India Private Limited CIN: U26991CT2013PTC000776 |
| 2. | Address of the registered office | B-3, Vrindavan Colony, Bhagwanpur Dhimrapur Bypass Road, Raigarh - 496001 |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | **Angul:** Inside JSPL Premises, Near SMS Plant, Chhendipada Road, SH-63 Angul - 759130 **Raigarh:** Inside Jindal Premises Kharisa Road (Parsada), Raigarh - 496001 **Bellary:** SMS-III, JSW site, Toranagallu, Sandur (TQ) Bellary - 583123. |
| 5. | Installed capacity of main products/ services | **Angul:** Plant Production Capacity – 45,000 MT per month **Bellary:** SCP production – 30,000 per month Furnace minimum liquid steel – 80,000 per month **Raigarh:** Plant Production Capacity – 60,000 MT per month |
| 6. | Quantity and value of main products/ services sold in last financial year | Revenue of Rs 56,86,50,946/- In Financial Year 2020-21 [Last available audited financial statements] |
| 7. | Number of employees/ workmen | 27 employees 75 Workmen |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at; | Can be sought by sending request to Resolution Professional at; cirp.ecomaister@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at; | Can be sought by sending request to Resolution Professional at: cirp.ecomaister@gmail.com |
| 10. | Last date for receipt of expression of interest | 29/07/2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 08/08/2023 |
| 12. | Last date for submission of objections to provisional list | 13/08/2023 |
| 13. | Process email id to submit EOI | cirp.ecomaister@gmail.com |

Sd/- Prasad Dharap
Resolution Professional of Ecomaister Beads India Private Limited
IBBI/IPA-001/IP-P00702/2017-2018/11228
AFA No.: AA1/11228/02/111223/105078
Plot No. 47, "Prasad", New Ramdaspeth, Nagpur – 440 010
Email ID: cirp.ecomaister@gmail.com Date and Place: Nagpur 14/07/2023

ଭୁବନେଶ୍ୱର (ଭାସ୍କର ନ୍ୟୁଜ୍) : କଳିଙ୍ଗ ଷ୍ଟାଡିୟମସ୍ଥିତ ଜିମ୍ନାଷ୍ଟିକ୍ସ ହଲ୍‌ଠାରେ ଭାରତୀୟ ଜିମ୍ନାଷ୍ଟିକ୍ସ ମହାସଂଘ ଆନୁକୂଲ୍ୟରେ ଏସୀୟ କ୍ରୀଡ଼ା ଲାଗି ଆର୍ଟିଷ୍ଟିକ୍ସ ଜିମ୍ନାଷ୍ଟିକ୍ସ ଇଭେଣ୍ଟ ଚୟନ ପ୍ରକ୍ରିୟା ଶେଷ ହୋଇଛି। ଏହି ଦୁଇ ଦିନିଆ ଚୟନ ପ୍ରକ୍ରିୟା ଶେଷ ପରେ ଭାରତୀୟ ଦଳ ଘୋଷିତ ହୋଇଛି। ପୁରୁଷ ଦଳରେ ଓଡ଼ିଶାରୁ ୨ ଜଣ ରାକେଶ ପାତ୍ର ଓ ତପନ ମହାନ୍ତି ସ୍ଥାନ ପାଇଛନ୍ତି। ଉଭୟ ଚୟନ ପ୍ରକ୍ରିୟାରେ ଦ୍ୱିତୀୟ ଓ ତୃତୀୟ ସ୍ଥାନରେ ରହିଥିଲେ। ରାକେଶଙ୍କ ପାଖରେ ଅନ୍ତର୍ଜାତୀୟ ଅଭିଜ୍ଞତା ଥିଲା ବେଳେ ତପନ ପ୍ରଥମ ଥର ଲାଗି ଏହି ସୁଯୋଗ ପାଇଛନ୍ତି। ଏମାନଙ୍କ ସହ ପ୍ରଥମ ସ୍ଥାନରେ ଥିବା ଯୋଗେଶ୍ୱର ସିଂହ, ଚତୁର୍ଥରେ ଥିବା ଗୌରବ କୁମାର ଏବଂ ଭଲ୍ଟରେ ଭଲ ସ୍କୋର କରିଥିବା ସତ୍ୟଜିତ ମଣ୍ଡଳ ରହିଛନ୍ତି। ସତ୍ୟଜିତ ଜଦି ଫିଟ୍ ରହିବେ ତେବେ ଏସୀୟ କ୍ରୀଡ଼ାରେ ଭାଗନେବେ। ନହଲେ ତାଙ୍କ ସ୍ଥାନରେ ରିଜର୍ଭ ଖେଳାଳି ଆନସ ଅଲୀ ସେଖ ଦଳରେ ସ୍ଥାନ ପାଇବେ। ଦ୍ୱିତୀୟ ରଜର୍ଭ ଖେଳାଳିଭାବେ ସୈଫ ତାମୋଲି ରହିଛନ୍ତି। ମହିଳାରେ ଦୀପା କର୍ମକାର, ପ୍ରଣତୀ ଦାସ, ପ୍ରଣତୀ ନାୟକ ଓ ପ୍ରତିଷ୍ଠା ସାମନ୍ତ ଥିଲାବେଳେ ରିଜର୍ଭରେ ବିଦିଶା ଗାୟେନ ଅଛନ୍ତି। ଏହି ପ୍ରତିଯୋଗିତାରେ ସାରା ଭାରତର ଜିମ୍ନାଷ୍ଟମାନେ ନିଜର ପ୍ରଦର୍ଶନ ଦେଖାଇବାର ସୁଯୋଗ ପାଇଥିଲେ।

### ତୃତୀୟ ମହିଳା ଟି-୨୦: ବାଂଲାଦେଶର ସାନ୍ତ୍ୱନା ମୂଳକ ବିଜୟ

# ଭାରତ ୨-୧ରେ ଜିତିଲା ସିରିଜ

ଢ଼ାକା(ବାଂଲାଦେଶ): ସ୍ଥାନୀୟ ଶେର ବାଂଲା ନ୍ୟାସନାଲ ଷ୍ଟାଡିୟମରେ ଗୁରୁବାର ଅନୁଷ୍ଠିତ ଚଳିତ ମହିଳା ଟି-୨୦ କ୍ରିକେଟ ସିରିଜର ତୃତୀୟ ମ୍ୟାଚରେ ଭାରତକୁ ୪ ୱିକେଟରେ ପରାସ୍ତ କରିଛି ବାଂଲାଦେଶ। ତେବେ ପ୍ରଥମ ଓ ଦ୍ୱିତୀୟ ମ୍ୟାଚରେ ସଫଳ ହୋଇଥିବା ଭାରତ ୨-୧ରେ ସିରିଜ ବିଜୟୀ ହୋଇଛି। ତୃତୀୟ ମ୍ୟାଚରେ ପ୍ରଥମେ ବ୍ୟାଟିଂ କରି ଭାରତ ନିର୍ଦ୍ଧାରିତ ୨୦ ଓଭରରେ ୯ ୱିକେଟ ହରାଇ କରିଥିଲା ୧୦୨ ରନ। ଅଧିନାୟିକା ହରମନପ୍ରୀତ କୌର ଦଳ ପକ୍ଷରୁ ସର୍ବାଧିକ ୪୦ ରନ କରିଥିବା ବେଳେ ଅନ୍ୟ ବ୍ୟାଟରଙ୍କ ପ୍ରଦର୍ଶନ ସନ୍ତୋଷ ଜନକ ହୋଇ ପାରି ନ ଥିଲା। ବାଂଲାଦେଶ ପକ୍ଷରୁ ରାବେୟା ଖାନ୍ ସର୍ବାଧିକ ୩ ଓ ସୁଲତାନ ଖାତୁନ ୨ ୱିକେଟ ଅକ୍ତିଆର କରିଥିଲେ। ପଛରେ ବ୍ୟାଟିଂ କରି ବାଂଲାଦେଶ ୧୮.୨ ଓଭରରେ ୬ ୱିକେଟ ହରାଇ ବିଜୟ ପାଇଁ ଆବଶ୍ୟକ ୧୦୩ ରନ ସଂଗ୍ରହ କରି ନେଇଥିଲା। ମ୍ୟାନ ଅଫ ଦି ମ୍ୟାଚ ଓପନର ଶାମିମା ସୁଲତାନ ସର୍ବାଧିକ ୪୨ ରନ ସଂଗ୍ରହ କରି ଦଳର ବିଜୟ ପାଇଁ ମୁଖ୍ୟ ଭୂମିକା ଗ୍ରହଣ କରିଥିଲେ। ଭାରତ ପକ୍ଷରୁ ସଫଳ ବୋଲର ଭାବେ ମିନୁ ମଣି ଓ ଦେବୀକା ବୈଦ୍ୟ ପ୍ରତ୍ୟେକ ୨ ଲେଖାଏଁ ୱିକେଟ ଅକ୍ତିଆର କରିଥିଲେ। ଭାରତୀୟ ଦଳ ଅଧିନାୟିକା ହରମନପ୍ରୀତ କୌର ସବୁ ମ୍ୟାଚରେ ଭଲ ପ୍ରଦର୍ଶନ କରି ସିରିଜର ଶ୍ରେଷ୍ଠ ଖେଳାଳି ବିବେଚିତ ହୋଇଥିଲେ। ଆସନ୍ତା ୧୬ ତାରିଖରୁ ଏହି ଷ୍ଟାଡିୟମରେ ଦୁଇ ଦେଶ ଖେଳିବେ ଦିନିକିଆ ସିରିଜ।

### ହାତୀ ଓ ହନୁମାନ ଏସୀୟ ମାସ୍କଟ୍

ଭୁବନେଶ୍ୱର (ଭାସ୍କର ନ୍ୟୁଜ୍) : ବୁଧବାରଠାରୁ ଥାଇଲାଣ୍ଡର ବ୍ୟାଙ୍କକ୍‌ରେ ଆରମ୍ଭ ହୋଇଥିବା ୨୫ତମ ଏସୀୟ ଦୌଡ଼କୁଦ ପ୍ରତିଯୋଗିତା ଲାଗି ପ୍ରଭୁ ହନୁମାନଙ୍କୁ ସ୍ଥାନିତ କରାଯାଇଛି। ଏସୀୟ ଦୌଡ଼କୁଦ ସଂଘର ୫୦ତମ ବାର୍ଷିକୀ ଅବସରରେ ଏହି ସଂସ୍କରଣ ମହାଦେଶୀୟ ପ୍ରତିଯୋଗିତା ଏସୀୟ ଦୌଡ଼କୁଦକୁ ହନୁମାନଙ୍କ ଗତି, ଦୃଢ଼ତା, ସାହସ, ସ୍ୱାଧିନତା ଆଦିର ପ୍ରତିଫଳନ ବୋଲି ଆୟୋଜକମାନେ ହୃଦୟଙ୍ଗମ କରିଛନ୍ତି। ପ୍ରଭୁ ରାମଙ୍କ ଭକ୍ତ ଭାବେ ହନୁମାନଙ୍କ ଦକ୍ଷତା ସମସ୍ତଙ୍କୁ ପ୍ରଭାବିତ କରିଥିବା ବେଳେ ତାଙ୍କ ଉତ୍ତରଦାୟିତ୍ୱ ଏବଂ ଭକ୍ତିକୁ ଏବେ ଏସୀୟସ୍ତରରେ ବିସ୍ତାରିତ କରିବାକୁ ପ୍ରୟାସ କରାଯାଇଛି। ଅନ୍ୟପକ୍ଷରେ ଅଗଷ୍ଟ ମାସରେ ଚେନ୍ନାଇରେ ଖେଳାଯିବାକୁ ଥିବା ଏସୀୟ ଚାମ୍ପିଅନ୍ ଟ୍ରଫି ହକି ମାସ୍କଟ୍‌ରେ ହାତୀମୁଣ୍ଡ ସ୍ଥାନ ପାଇଥିବାରୁ ଏହାକୁ ବିଭିନ୍ନ ମହଲରୁ ସ୍ୱାଗତ କରାଯାଇଛି।

### ଏସିଆନ୍ ଆଥଲେଟିକ ଚାମ୍ପିଅନଶିପ୍

# ସ୍ୱର୍ଣ୍ଣ ପଦକ ଜିତି ଇତିହାସ ରଚିଲେ ଜ୍ୟୋତି

ନୂଆଦିଲ୍ଲୀ: ଭାରତୀୟ ମହିଳା ଆଥଲେଟ ଜ୍ୟୋତି ୟାରାଜୀ ଥାଇଲାଣ୍ଡର ବ୍ୟାଙ୍କକ ଠାରେ ଚାଲିଥିବା ଏସିଆନ୍ ଆଥଲେଟିକ ଚାମ୍ପିଅନଶିପ୍‌ର ମହିଳା ୧୦୦ ମିଟର ହର୍ଡଲ୍ସ ଇଭେଣ୍ଟରେ ସ୍ୱର୍ଣ୍ଣ ପଦକ ଜିତି ଇତିହାସ ରଚିଛନ୍ତି। କାରଣ ଭାରତର ଅନ୍ୟ କୌଣସି ଆଥଲେଟ ଆଜି ପର୍ଯ୍ୟନ୍ତ ଏସିଆନ୍ ଆଥଲେଟିକ ଚାମ୍ପିଅନଶିପ୍ ମହିଳା ୧୦୦ମିଟର ହର୍ଡଲ୍ସରେ ଏହି ସଫଳତା ପାଇ ନ ଥିଲେ। ତେବେ ୨୩ ବର୍ଷୀୟା ଜ୍ୟୋତି ଏହି ଦୂରତ୍ୱକୁ ୧୩.୦୯ ସେକେଣ୍ଡରେ ଅତିକ୍ରମ କରି ପ୍ରଥମ ସ୍ଥାନ ପାଇଥିବା ବେଳେ ଜାପାନର ତେରେଦା ଆସୁକା (୧୩.୧୩ ସେକେଣ୍ଡ) ରୌପ୍ୟ ଓ ଆଓକି ମାସୁମି(୧୩.୨୬ ସେକେଣ୍ଡ) କାଂସ୍ୟ ପଦକ ହାସଲ କରିଛନ୍ତି। ଜ୍ୟୋତି ପ୍ରଥମ ଥର ପାଇଁ ଅନ୍ତର୍ଜାତୀୟ ପ୍ରତିଯୋଗିତାରେ ସ୍ୱର୍ଣ୍ଣ ପଦକ ଅକ୍ତିଆର କରିଛନ୍ତି। ତେବେ ଏହି ଇଭେଣ୍ଟରେ ତାଙ୍କର ଜାତୀୟ ରେକର୍ଡ ହେଉଛଇ ୧୨.୮୨ ସେକେଣ୍ଡ। ଚଳିତ ଏସିଆନ୍ ଆଥଲେଟିକ ଚାମ୍ପିଅନଶିପ୍‌ରେ ଏହି ରେକର୍ଡ ଅତିକ୍ରମ କରିବାରେ ସେ ସଫଳ ହୋଇ ନ ଥିଲେ ହେଁ ସ୍ୱର୍ଣ୍ଣ ପଦକ ଅର୍ଜନ କରି ସନ୍ତୁଷ୍ଟ ହୋଇଛନ୍ତି।

### ୟୁଏସ ଓପନ ସୁପର ୩୦୦ ବ୍ୟାଡମିଣ୍ଟନ ଚାମ୍ପିଅନଶିପ

# ଦ୍ୱିତୀୟ ରାଉଣ୍ଡରେ ସିନ୍ଧୁ ଓ ଲକ୍ଷ୍ୟ ସେନ୍

ନୂଆଦିଲ୍ଲୀ: ଡବଲ ଅଲିମ୍ପିକ ପଦକ ବିଜୟିନୀ ଭାରତୀୟ ମହିଳା ତାରକା ପିଭି ସିନ୍ଧୁ ଓ ନିକଟରେ ଅନୁଷ୍ଠିତ କାନାଡା ଓପନ ଚାମ୍ପିଅନଶିପରେ ପୁରୁଷ ସିଙ୍ଗଲ୍ସ ଟାଇଟଲ ହାସଲ କରିଥିବା ଲକ୍ଷ୍ୟ ସେନ୍ ଆମେରିକାରେ ଚାଲିଥିବା ୟୁଏସ ଓପନ ସୁପର ୩୦୦ ବ୍ୟାଡମିଣ୍ଟନ ଚାମ୍ପିଅନଶିପର ଦ୍ୱିତୀୟ ରାଉଣ୍ଡରେ ପ୍ରବେଶ କରିଛନ୍ତି । ସେହିପରି ଦୁଇ କ୍ୱାଲିଫାଇଂ ମ୍ୟାଚରେ ବିଜୟୀ ହୋଇ ପୁରୁଷ ସିଙ୍ଗଲ୍ସ ମୁଖ୍ୟ ଡ୍ରରେ ସ୍ଥାନ ପାଇଥିବା ଅନ୍ୟତମ ଭାରତୀୟ ଖେଳାଳି ଏସ ଶଙ୍କର ସୁବ୍ରମମଣିୟନ ମଧ୍ୟ ପ୍ରଥମ ରାଉଣ୍ଡ ମ୍ୟାଚରେ ଆୟର୍ଲାଣ୍ଡର ନାଟ୍ ଏନଗୁଏନଙ୍କୁ ୨୧-୧୧,୨୧-୧୬ରେ ପରାସ୍ତ କରି ଦ୍ୱିତୀୟ ରାଉଣ୍ଡକୁ ଉନ୍ନିତ ହୋଇଛନ୍ତି। ତେବେ ଭାରତର ବି ସାଇ ପ୍ରଣିତ ପୁରୁଷ ସିଙ୍ଗଲ୍ସ ପ୍ରଥମ ରାଉଣ୍ଡ ମୁକାବିଲାରେ ବିଶ୍ୱ ମାନ୍ୟତାର ୭ ନମ୍ବର ଖେଳାଳି ଚୀନର ଲି ଶି ଫେଙ୍ଗଙ୍କ ଠାରୁ ହାରି ଯାଇଛନ୍ତି। ପିଭି ସିନ୍ଧୁ ମହିଳା ସିଙ୍ଗଲ୍ସ ପ୍ରଥମ ରାଉଣ୍ଡ ମ୍ୟାଚରେ ଭାରତୀୟ ବଂଶୋଦ୍ଭବ ଦିଶା ଗୁପ୍ତାଙ୍କୁ କେବଳ ୨୭ ମିନିଟ ସମୟ ମଧ୍ୟରେ ୨୧-୧୫, ୨୧-୧୨ରେ ହରାଇ ଥିବା ବେଳେ ଲକ୍ଷ୍ୟ ସେନ ପୁରୁଷ ସିଙ୍ଗଲ୍ସ ଇଭେଣ୍ଟ ପ୍ରଥବମ ରାଉଣ୍ଡ ମୁକାବିଲାରେ ଫିନଲାଣ୍ଡର କାଲେ କୋଲଜୋନେନଙ୍କ ବିରୋଧରେ ୨୧-୮,୨୧-୧୬ରେ ବିଜୟୀ ହୋଇଛନ୍ତି। ତେବେ ଗୁରୁବାର ଅନୁଷ୍ଠିତ ଅନ୍ୟ କେତେକ ପ୍ରଥମ ରାଉଣ୍ଡ ମ୍ୟାଚରେ ଅନ୍ୟ ଭାରତୀୟ ଖେଳାଳି ହାର ମାନିଛନ୍ତି।


**ପୂର୍ବ ତଟ ରେଳପଥ**

ଫାଇଲ ସଂ. DRM/Engg/KUR/23-24/ E-Tender/46, ତା.07.07.2023ରିଖ

ଟେଣ୍ଡର ସଂ. e-Tender-Estate-KUR-137-2023, ତା.03.07.2023ରିଖ

ବିବରଣୀ : ବରିଷ୍ଠ ମଣ୍ଡଳ ଯନ୍ତ୍ରୀ (ଇଷ୍ଟେଟ୍)/ ଭୁବନେଶ୍ୱର ପରିସୀମା ଅଧୀନସ୍ଥ ଚନ୍ଦ୍ରଶେଖରପୁର ଷ୍ଟେଟେଲ୍‌ମେଣ୍ଟଠାରେ ବର୍ଷ 2023-2024 ନିମନ୍ତେ ପ୍ରତ୍ୟେକ ଟ.5.00 ଲକ୍ଷ ପର୍ଯ୍ୟନ୍ତ ଜିମା ତା'ଠାରୁ କମ୍ ମୂଲ୍ୟର ବର୍ତ୍ତମାନ ଥିବା ଉଦ୍ୟାନ (Horticultural) କାର୍ଯ୍ୟଗୁଡ଼ିକର ସଂଯୋଜନା ଏବଂ ପରିବର୍ତ୍ତନ (Addition & Alteration), ରକ୍ଷଣାବେକ୍ଷଣ ନିମନ୍ତେ କୋନାଲ୍ (Zonal) ଭୁକ୍ତି।

କାର୍ଯ୍ୟର ଆନୁମାନିକ ମୂଲ୍ୟ : ₹ 91.39 ଲକ୍ଷ, EMD : ₹ 1,82,800/-, ଶେଷ ହେବା ଅବଧି : 12 (ବାର) ମାସ।

ଟେଣ୍ଡର ବନ୍ଦ ହେବା ତାରିଖ ଓ ସମୟ : ତା.25.07.2023 ରିଖ 1500 ଘଟିକାରେ।

ଏହି ଇ-ଟେଣ୍ଡରଯୁକ୍ତିକ ଷ୍ଟେଜରେ ତାଲାଚେବିୟାରପାଟ୍ସ ମାଧ୍ୟମରେ ଜିମା ବାଲ୍ତିଜର ରୂପେ ପଠାଯାଇଥିବା କୌଣସି ପ୍ରକାର ମାନୁଆଲ ଅଫର ଗ୍ରହଣଯୋଗ୍ୟ ହେବ ନାହିଁ, ଯଦ୍ୟପି ଏଗୁଡ଼ିକ ଫାର୍ମ (Firm)ର ଲେଟର ହେଡ୍‌ରେ ଦାଖଲ କରାଯାଇଥିବ ଏବଂ ଯଥା ସମୟରେ ପ୍ରଦାନ କରାଯାଇଥିବ। ଏହିଭଳି ସମସ୍ତ ମାନୁଆଲ ଅଫରଗୁଡ଼ିକ ଅବୈଧ ବୋଲି ଧରାଯିବ ଏବଂ କୌଣସି ବିଚାର ବିନା ବିଧିବଦ୍ଧ ରୂପେ ନାକଚ କରାଯିବ।

ଉପରୋକ୍ତ ଇ-ଟେଣ୍ଡରର ସମସ୍ତ ବିବରଣୀ ଇ-ଟେଣ୍ଡର ନମ୍ବରସହ ସହିତ ୱେବ୍‌ସାଇଟ୍ https://www.ireps.gov.in ରେ ଉପଲବ୍ଧ ଅଟେ।

ଦ୍ରଷ୍ଟବ୍ୟ : ଏହି ଇ-ଟେଣ୍ଡର ନିମନ୍ତେ ଜାରି କରାଯାଇଥିବା କୌଣସି ପରିବର୍ତ୍ତନ/ଶୁଦ୍ଧିପତ୍ରକୁ ଧ୍ୟାନ ଦେବା ନିମନ୍ତେ ଟେଣ୍ଡର ବନ୍ଦ ହେବା ତାରିଖର 10 (ଦଶ) ଦିନ ପୂର୍ବରୁ ୱେବ୍‌ସାଇଟକୁ ପୁନଃ ପରିଦର୍ଶନ କରିବା ପାଇଁ ଆଗ୍ରହୀ ଟେଣ୍ଡରଦାତାମାନଙ୍କୁ ପରାମର୍ଶ ଦିଆଯାଇଅଛି। ଟେଣ୍ଡରଦାତା/ ବିଡ଼ରମାନଙ୍କ ପାଖରେ ନିର୍ଦ୍ଦିଷ୍ଟ ଭାବେ ବୁଝି-III ଡିଜିଟାଲ ସାକ୍ଷର ପ୍ରମାଣପତ୍ର ଥିବା ଆବଶ୍ୟକ ଏବଂ ସେମାନେ ନିର୍ଦ୍ଦିଷ୍ଟ ଭାବେ IREPS ପୋର୍ଟାଲରେ ପଞ୍ଜୀକୃତ ହୋଇଥିବେ। କେବଳ ପଞ୍ଜୀକୃତ ଟେଣ୍ଡରଦାତା/ ବିଡ଼ରମାନେ ଇ-ଟେଣ୍ଡରିଙ୍ଗରେ ଅଂଶଗ୍ରହଣ କରିପାରିବେ।

ମଣ୍ଡଳ ରେଳ ପ୍ରବନ୍ଧକ (ଇଂଜିନିୟରିଂ), ଖୋର୍ଦ୍ଧା ରୋଡ୍

PR-340/O/23-24



**ଦ.ପୂ.ରେଳପଥ-ଟେଣ୍ଡର**

ଟେଣ୍ଡର ନୋଟିସ ନଂ: ଏସଟି-ସିକେପି-ଓଟି-୧୨-୨୦୨୩,ତାରିଖ: ୧୧.୦୭.୨୦୨୩, ଭାରତର ରାଷ୍ଟ୍ରପତିଙ୍କ ପାଇଁ ଓ ପକ୍ଷରୁ କାର୍ଯ୍ୟ କରୁଥିବା ସିନିୟର ଡିଏସଟିଇ/ ସିଓ / ଚକ୍ରଧରପୁର / ଦକ୍ଷିଣ ପୂର୍ବ ରେଳପଥ ଟେଣ୍ଡର ନଂ ଏସଟି-ସିକେପି-ଓଟି-୧୨-୨୦୨୩-୧ ପାଇଁ ଇ-ଟେଣ୍ଡର ଆହ୍ୱାନ କରୁଛନ୍ତି। ତା. ୦୨.୦୮.୨୦୨୩ ଅପରାହ୍ନ ୧୫.୦୦ରେ ଓପନ କରାଯିବ। ଏହି ଟେଣ୍ଡର ପାଇଁ ମାନ୍ୟୁଆଲ ଅଫର୍ସକୁ ଅନୁମତି ଦିଆଯିବ ନାହିଁ ଓ ଏହି ପ୍ରକାର କୌଣସି ମାନ୍ୟୁଆଲ ଅଫର ପାଇଲେ ତାହା ଗ୍ରହଣ ଯୋଗ୍ୟ ହେବ ନାହିଁ। କାର୍ଯ୍ୟର ନାମ: ଚକ୍ରଧରପୁର ଡିଭିଜନ ସେଟସ ଓଭରରେ ଟିଟିଆର ୧୪୯ସଂଯୋଗ ସହିତ ଏସ୍ ଆଣ୍ଡ ଟି କାର୍ଯ୍ୟ। ଟେଣ୍ଡର ମୂଲ୍ୟ: ୩,୩୭,୦୭,୩୭୦.୪୧ ଟଙ୍କା । କାର୍ଯ୍ୟ ସମ୍ପୂର୍ଣ୍ଣ ଅବଧି: ୧୫(ପନ୍ଦର) ମାସ। ଟେଣ୍ଡରର ସବିଶେଷ ବିବରଣୀ ୱେବସାଇଟ http://www.ireps.gov.inରେ ଦେଖି ପାରିବେ। ଟେଣ୍ଡରର/ବିଡର୍ସଙ୍କର ନିର୍ଦ୍ଦିଷ୍ଟ କ୍ଲାସ-୩ ଡିଜିଟାଲ ସିଗ୍ନେଚର ସାର୍ଟିଫିକେଟ ଥିବା ଆବଶ୍ୟକ ଓ ଆଇଆରଇପିଏସ ପୋର୍ଟାଲରେ ପଞ୍ଜିକୃତ ହୋଇଥିବା ଦରକାର। କେବଳ ପଞ୍ଜିକୃତ ଟେଣ୍ଡରର.ବିଡର୍ସ ଇ-ଟେଣ୍ଡରିଙ୍ଗରେ ଅଂଶ ଗ୍ରହଣ କରି ପାରିବେ। ଇ-ଟେଣ୍ଡର ଫର୍ମ ବିନା ମୂଲ୍ୟରେ ଇସ୍ୟୁ କରାଯିବ। (ପିଆର-୩୮୯)।


### ଓ୍ୱେଷ୍ଟଇଣ୍ଡିଜ୍ ବିପକ୍ଷ ପ୍ରଥମ ଟେଷ୍ଟ : ଜୟସ୍ୱାଲଙ୍କ ଲଢୁଆ ଶତକ

# ପ୍ରଥମ ଇନିଂସରେ ଭାରତର ସ୍ଥିତି ଦୃଢ଼

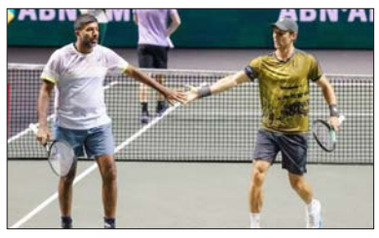
ଡୋମିନିକା : ଏଠାରେ ଚାଲିଥିବା ପ୍ରଥମ ଟେଷ୍ଟ କ୍ରିକେଟ ମ୍ୟାଚ୍‌ରେ ଘରୋଇ ଓ୍ୱେଷ୍ଟଇଣ୍ଡିଜ୍ ପ୍ରଥମ ଇନିଂସରେ ୧୫୦ରନ୍ କରି ଅଲ୍‌ଆଉଟ ହୋଇଯାଇଥିବା ବେଳେ ଭାରତ ଦ୍ୱିତୀୟ ଦିନ ଖେଳରେ ଦମ୍‌ଦାର ପ୍ରଦର୍ଶନ କରି ଅଗ୍ରଣୀ ହାସଲ କରିଛି। ଭାରତର ଦୁଇ ଓପନର ରୋହିତ ଶର୍ମା ଓ ଯସବୀ ଜୟସ୍ୱାଲ ଧୂଆଁଧାର ବ୍ୟାଟିଂ କରି ଭାରତର ସ୍ଥିତିକୁ ମଜଭୁତ କରିଛନ୍ତି। ଦ୍ୱିତୀୟ ଦିନ ଖେଳରେ ଜୟସ୍ୱାଲ ଶତକ ଅର୍ଜନ କରିଥିବା ବେଳେ ରୋହିତ ଶର୍ମା ମଧ୍ୟ ଶତକର ନିକଟବର୍ତ୍ତୀ ହୋଇଛନ୍ତି। ଜୟସ୍ୱାଲଙ୍କର ଏହା ପ୍ରଥମ ଟେଷ୍ଟ କ୍ରିକେଟ ମ୍ୟାଚ୍ ହୋଇଥିବା ବେଳେ ସେ ନିଜ ବ୍ୟାଟିଂ ଦକ୍ଷତାର ପରିଚୟ ଦେଇ ଶତକ ହାସଲ କରିବା ଖୁସିର ବିଷୟ। ଭାରତ ୬୯ ଓଭରରେ କୌଣସି ୱିକେଟ ନହରାଇ ୨୦୭ରନ୍ କରିଥିବା ବେଳେ ଜୟସ୍ୱାଲ ୧୦୧ ଓ ରୋହିତ ଶର୍ମା ୯୧ରନ୍ କରି ଅପରାଜିତ ଅଛନ୍ତି।

### ଦୁଲିପ ଟ୍ରଫି ଫାଇନାଲ: ଦକ୍ଷିଣାଞ୍ଚଳ ୨୧୩ରେ ଅଲ୍‌ଆଉଟ

# ପଶ୍ଚିମାଞ୍ଚଳର ବ୍ୟାଟିଂ ବିପର୍ଯ୍ୟୟ-୧୨୯/୭

ବେଙ୍ଗାଲୁରୁ: ସ୍ଥାନୀୟ ଏମ ଚିନ୍ନାସ୍ୱାମୀ ଷ୍ଟାଡିୟମରେ ଚାଲିଥିବା ଘରୋଇ ଦୁଲିପ ଟ୍ରଫି କ୍ରିକେଟ ଫାଇନାଲ ମ୍ୟାଚ ସଂଘର୍ଷ ପୂର୍ଣ୍ଣ ସ୍ଥିତିରେ ପହଞ୍ଚିଛି। ପ୍ରଥମେ ବ୍ୟାଟିଂ କରି ଦକ୍ଷିଣାଞ୍ଚଳ ପ୍ରଥମ ଇନିଂସରେ ୨୧୩ ରନ କରି ଅଲଆଉଟ ହୋଇ ଯାଇଛି। ଦଳ ପକ୍ଷରୁ ହନୁମା ବିହାରି ସର୍ବାଧିକ ୬୩ ଓ ତିଳକ ବର୍ମା ୪୦ ରନ ସଂଗ୍ରହ କରିଥିବା ବେଳେ ପଶ୍ଚିମାଞ୍ଚଳ ପକ୍ଷରୁ ମୁଲାନି ସର୍ବାଧିକ ୩ ଓ୍ୱିକେଟ ଅକ୍ତିଆର କରିଛନ୍ତି। ସେହିପରି ନାଗୱାସଲା ,ଗାଜା ଓ ଧର୍ମେନ୍ଦ୍ର ଜାଡେଜା ପ୍ରତ୍ୟେକ ୨ ଲେଖାଏଁ ୱିକେଟ ଅକ୍ତିଆର କରିଛନ୍ତି। ସେହିପରି ପଶ୍ଚିମାଞ୍ଚଳ ପ୍ରଥମ ଇନିଂସ ବ୍ୟାଟିଂ ଆରମ୍ଭ କରି ଦ୍ୱିତୀୟ ଦିନ ଖେଳ ଶେଷ ସୁଦ୍ଧା ୭ ୱିକେଟ ହରାଇ କରିଛି ୧୨୯ ରନ। ଦକ୍ଷିଣାଞ୍ଚଳ ପକ୍ଷରୁ ସଫଳ ବୋଲର ଭାବେ ବିଦ୍ୱାଥ କାଭେରାପ୍ପା ୪୪ ରନ ବିନିମୟରେ ୪, ବୈଶାକ ୨ ଓ କୌଶିକ ୧ ୱିକେଟ ଅକ୍ତିଆର କରି ପଶ୍ଚିମାଞ୍ଚଳର ବ୍ୟାଟିଂ ବିପର୍ଯ୍ୟୟ ଘଟାଇଛନ୍ତି। ଓପନର ପୃଥ୍ୱୀ ଶ'ଙ୍କ ୬୫ ରନ ବଳରେ ପଶ୍ଚିମାଞ୍ଚଳ ଭଲ ସ୍ଥିତିରେ ଥିଲା। ମାତ୍ର କାଭେରାପ୍ପାଙ୍କ ବୋଲିଂ ଆକ୍ରମଣକୁ ସଠିକ ମୁକାବିଲା କରି ନ ପାରି ହଠାତ୍ ବ୍ୟାଟିଂ ବିପର୍ଯ୍ୟୟର ସମ୍ମୁଖୀନ ହୋଇଛି। ତେଣୁ ଦକ୍ଷିଣାଞ୍ଚଳର ପ୍ରଥମ ଇନିଂସ ସ୍କୋର ସମକକ୍ଷ ହେବା ପାଇଁ ପଶ୍ଚିମାଞ୍ଚଳ ଆହୁରି ୮୪ ରନ ଆବଶ୍ୟକ କରୁଥିବା ବେଳେ ହାତରେ ୩ ୱିକେଟ ମହଜୁଦ ଅଛି।

### ୱିମ୍ବଲଡନ ଗ୍ରାଣ୍ଡସ୍ଲାମ୍: ସେମିଫାଇନାଲରେ ବୋପାନ୍ନା-ମାଥ୍ୟୁ ଯୋଡି



ଲଣ୍ଡନ: ଷଷ୍ଠ ସିଡେଡ୍ ମାନ୍ୟତା ପ୍ରାପ୍ତ ଯୋଡି ଭାରତର ରୋହନ ବୋପାନ୍ନା ଓ ଅଷ୍ଟ୍ରେଲିଆର ମାଥ୍ୟୁ ଏବଡେନ ଏଠାରେ ଚାଲିଥିବା ୱିମ୍ବଲଡନ ଗ୍ରାଣ୍ଡସ୍ଲାମ ଟେନିସ ଚାମ୍ପିଅନଶିପର ପୁରୁଷ ଡବଲ୍ସ ସେମି ଫାଇନାଲରେ ପ୍ରବେଶ କରିଛନ୍ତି। ଗୁରୁବାର ଅନୁଷ୍ଠିତ କ୍ୱାର୍ଟରଫାଇନାଲ ମ୍ୟାଚରେ ବୋପାନ୍ନା-ମାଥ୍ୟୁ ଯୋଡି ନେଦରଲାଣ୍ଡ ଯୋଡି ଟେଲିଅନ ଗ୍ରିକସ୍ପୁର ଓ ବାର୍ଟ ଷ୍ଟିଭେନ୍ସଙ୍କ ବିପକ୍ଷରେ ଦମଦାର ମୁକାବିଲା କରି ୬-୭,୭-୫, ୬-୨ରେ ବିଜୟୀ ହୋଇଛନ୍ତି। ପ୍ରାକ୍ କ୍ୱାର୍ଟର ଫାଇନାଲରେ ଏହି ଯୋଡି ୭-୫, ୪-୬, ୭-୬(୧୦-୫) ସେଟରେ ଆମେରିକାର ରିସି ଷ୍ଟାଲଡେର ଓ ନେଦରଲାଣ୍ଡର ଡେଭିଡ୍ ପେଲ ଯୋଡି ବିପକ୍ଷରେ ବିଜୟ ହାସଲ କରି କ୍ୱାର୍ଟର ଫାଇନାଲରେ ପ୍ରବେଶ କରିଥିଲେ। ତେବେ କ୍ୱାର୍ଟରଫାଇନାଲ ମ୍ୟାଚରେ ନିଜର ବିପୁଳ ଅଭିଜ୍ଞତାକୁ ପୁଞ୍ଜି କରି ଉତ୍ସାହପୂର୍ଣ୍ଣ ବିଜୟ ସହିତ ସେମିଫାଇନାଲ ଖେଳିବାକୁ ଯୋଗ୍ୟତା ହାସଲ କରିଛନ୍ତି। ଟାଇଟଲ ହାସଲ ଠାରୁ ଦୁଇ ପାଦ ପଛରେ ଥିବା ଏହି ଯୋଡି ସେମିଫାଇନାଲରେ ଶୀର୍ଷ ମାନ୍ୟତା ପ୍ରାପ୍ତ ବ୍ରିଟିଶ -ନେଦରଲାଣ୍ଡ ଯୋଡି ନିଲ ସ୍କୁପସ୍କି - ୱିସଲେ କୁଲଫଙ୍କ ବିପକ୍ଷରେ ଲଢ଼େଇ କରିବେ।

### ଆଇସିସିର ଐତିହାସିକ ଘୋଷଣା

# ପୁରୁଷ ଓ ମହିଳା କ୍ରିକେଟରଙ୍କୁ ସମାନ ପୁରସ୍କାର

ନୂଆଦିଲ୍ଲୀ: ଆଇସିସିର ଘୋଷଣା ଅନୁଯାୟୀ ପୁରୁଷ କ୍ରିକେଟରଙ୍କ ପରି ମହିଳା କ୍ରିକେଟରଙ୍କୁ ମିଳିବ ସମାନ ପୁରସ୍କାର ରାଶି। ଡର୍ବାନରେ ଚାଲିଥିବା ଆନ୍ତର୍ଜାତ

## अब तक के सबसे तेज गति से 50 मिलियन टन प्रेषण का कीर्तिमान एसईसीएल का

# 50 मिलियन टन के पार पहुंचा कोयला डिस्पैच

**स्वदेश/बिलासपुर।** एसईसीएल ने वित्तीय वर्ष 23-24 में अब तक 50 मिलियन टन कोयला डिस्पैच हासिल कर लिया है। कंपनी की स्थापना के बाद से यह अभी तक का सबसे कम समय में हासिल किया गया 50 एमटी डिस्पैच का आंकड़ा है। पिछले वर्ष कंपनी ने समान अवधि में लगभग 44 मिलियन टन कोयला डिस्पैच किया था और इस प्रकार इस वित्तीय वर्ष में कंपनी ने 13प्रतिशत की वृद्धि दर्ज की है। उपरोक्त में सर्वाधिक 40 मिलियन टन कोयला पावर सेक्टर को डिस्पैच किया गया है। गर्मी के मौसम में

विद्युत संयन्त्रों को रिकॉर्ड कोयले की आपूर्ति की गई जिससे पावर प्लांट्स में कोयले की समुचित उपलब्धता सुनिश्चित हो सकी है। कुल 50 मिलियन टन कोयला डिस्पैच में कोरबा जिले में अवस्थित कंपनी की मेगा परियोजनाओं गेवरा, दीपका, एवं कुसमुंडा ने महत्वपूर्ण योगदान दिया है। एसईसीएल दीपका क्षेत्र ने 9.85 एमटी, गेवरा ने 15.15 एमटी, एवं कुसमुंडा क्षेत्र ने 11.67 एमटी का योगदान दिया है। इस प्रकार कुल डिस्पैच में तीनों मेगा परियोजनाओं की हिस्सेदारी 73 फीसदी से अधिक रही है। विदित हो कि कंपनी ने पिछले वित्तीय वर्ष 22-23 में अब तक का सर्वाधिक 166 मिलियन टन कोयला उत्पादन दर्ज किया है। इस वर्ष के लिए कंपनी को 200 मिलियन टन कोयला उत्पादन का लक्ष्य मिला है।

## किसानों के लिए खाद-बीज एवं दवाई का हो पर्याप्त इंतजाम

**बिलासपुर।** संभागायुक्त भीम सिंह ने आज मंथन सभाकक्ष में आयोजित कलेक्टर्स कांफ्रेंस में बिलासपुर संभाग के सभी जिलों के राजस्व एवं ग्रामीण विकास के कार्यों एवं फ्लैगशीप योजनाओं की प्रगति की समीक्षा की। उन्होंने न्याय योजनाओं सहित हितग्राहीमूलक योजनाओं के सभी पात्र हितग्राहियों को लाभ दिलाने को कहा है। उन्होंने स?क एवं स्कूलों के मरम्मत के लिए भी युद्धस्तर पर तेजी लाने के निर्देश दिए हैं। बैठक में बिलासपुर संभाग के सभी कलेक्टर्स एवं जिला पंचायत के सीईओ उपस्थित थे। संभागायुक्त भीम सिंह ने बैठक में कहा कि भेंट-मुलाकात कार्यक्रम के दौरान मुख्यमंत्री द्वारा की गई विभिन्न घोषणाओं एवं सामुदायिक भवनों हेतु भूमि आबंटन के जितने भी लंबित कार्य हैं, उन्हें प्राथमिकता के साथ शीघ्र पूर्ण करें। उन्होंने सभी सहकारी समितियों में बीज एवं वर्मी खाद की उपलब्धता की जानकारी ली। उन्होंने कहा कि वर्तमान में खेती कार्य प्रारंभ हो चुका है, इसलिए सभी समितियों में बीज, खाद और वर्मी कम्पोष्ट की पर्याप्त मात्रा में उपलब्धता सुनिश्चत करें। बीज एवं खाद की कमी के कारण किसानों को किसी भी प्रकार की परेशानी नहीं होनी चाहिए। उन्होंने रीपा की गतिविधियों की समीक्षा करते हुए कहा कि रीपा में कई महिला स्वसहायता समूह कार्यरत हैं, लेकिन कई समूह पर्याप्त आय अर्जन नहीं कर पा रही हैं। इसके लिए समूहों द्वारा बनाए जा रहे उत्पादों की बेहतर मार्केटिंग कर सेल्स ब?ाने की आवश्यकता है। रीपा में व्यक्तिगत व्यवसाय के साथ-साथ परंपरागत व्यवसाय को भी शामिल करें, जिससे उन्हें ब?ावा मिल सके। उन्होंने रीपा की तर्ज पर शहरों में शुरू की जाने वाली महात्मा गांधी अर्बन इंडस्ट्रीयल पार्क के लिए चयनित स्थलों एवं प्रस्तावित गतिविधियों की जानकारी ली। संभागायुक्त ने मुख्यमंत्री सुपोषण अभियान के अंतर्गत कुपोषण दूर करने जिलों में चलाये जा रहे।

## स्कूली बच्चों ने निकाली मतदाता जागरूकता रैली

**बिलासपुर।** मतदाता जागरूकता कार्यक्रम ''स्वीप'' के तहत शासकीय बालक प्राथमिक शाला घुटकू एवं शासकीय पूर्व माध्यमिक कन्या शाला के शिक्षक, शिक्षिकाओं एवं छोटे-छोटे स्कूली बच्चों द्वारा मतदाता जागरूकता रैली निकाली गयी। रैली में नारा वाचन कर ग्रामीणों को मतदान के प्रति जागरूक किया गया। विकासखण्ड तखतपुर के सिलतरा के शासकीय हाईस्कूल के छात्र-छात्राओं ने भी गांव में जागरूकता रैली निकाली गई। ग्रामीणों को मतदान करने की अनिवार्यता के संबंध में बताया गया तथा उन्हें अपने मताधिकार का उपयोग करने की शपथ दिलाई गई। बिल्हा ब्लॉक के ग्राम टेकर में दिव्यांगजनों के लिए आयोजित शिविर में उपस्थित ग्रामीणों ने अपने मताधिकार का उपयोग करने की शपथ ली। मस्तूरी ब्लॉक में स्वीप कार्यक्रम के तहत अधिकारियों, कर्मचारियों की शपथ दिलाई गई।

## कंडम शासकीय वाहन की नीलामी 3 अगस्त को

**बिलासपुर।** संभागीय सेनानी नगर सेना एवं एसडीआरएफ द्वारा निष्प्रयोज्य शासकीय वाहन क्रमांक सीजी-02-8586 एम्बेसडर कार की नीलामी 3 अगस्त को दोपहर 12 बजे नगर सेना लाईन कुदुदण्ड में किया जाएगा। इच्छुक खरीददार नीलामी तिथि के एक दिन पूर्व कार्यालयीन समय में आकर उक्त वाहन का अवलोकन कर सकते हैं। प्रत्येक खरीददार को नीलामी बोली लगाने के पूर्व वाहन के ऑफसेट प्राईज की राशि 5 हजार रूपए प्रतिभूति राशि जमा करना अनिवार्य है। खरीददार की उच्चतम बोली परिवेक्षक अधिकारी द्वारा स्वीकार किये जाने पर संपूर्ण राशि जमा कर उसी दिन वाहन प्राप्त करना होगा।

## लघु अवधि प्रशिक्षण कोर्स हेतु आवेदन 20 तक

**बिलासपुर।** संस्थान प्रबंधन समिति महिला आईटीआई कोनी द्वारा महिलाओं के उत्थान के लिए रोजगार एवं स्वरोजगारमुखी शुल्क आधारित 6 माह की लघु अवधि विभिन्न प्रशिक्षण कोर्स में प्रवेश हेतु आवेदन आमंत्रित किये गये है। इच्छुक आवेदिका एकाउण्ट असिस्टेंट यूजिंग टेली विथ जीएसटी, जनरल ड्यूटी असिस्टेंट, ब्यूटी पार्लर, टेलर सिलाई मशीन एवं फैशन डिजाइनिंग का प्रशिक्षण प्राप्त करने के लिए आवेदन कर सकती है। आवेदन करने की अंतिम तिथि 20 जुलाई तक है। प्रवेश हेतु आवेदन फार्म एवं विस्तृत जानकारी हेतु संस्था कार्यालय में कार्यालयीन समय में संपर्क कर सकते है।

**बिलासपुर।** मुख्यमंत्री भूपेश बघेल की मंशानुरूप बिलासपुर के स्मार्ट रोड सिंधी कॉलोनी के समीप स्थित सी-मार्ट में इस बार हरेली तिहार के लिए आम-नागरिकों हेतु गेढ़ी विक्रय के लिए उपलब्ध कराया गया है। गेड़ी की कीमत 60 रूपये से 120 रूपये निर्धारित की गई है।

### न्यायालय अनुविभागीय अधिकारी खरसिया के न्यायालय में मामला

मामले की श्रेणीः-राजस्व

// ईश्तहार//

**202307042900020**

**विषयः- अ-2 सन 2022-23**

**खरसिया प.ह.न. 00022**

**पक्षकारों का विवरण- आवेदक पक्षकार- लीलादेवी अग्रवाल**

**अनावेदक पक्षकार - छ.ग. शासन**

एतद् द्वारा आम जनता ग्राम खरसिया प.ह.न. 22 तहसील खरसिया जिला रायगढ़ छ.ग. को सूचित किया जाता है कि आवेदिका लीलादेवी अग्रवाल पति स्व. गोविन्दराम अग्रवाल निवासी पुत्रीशाला रोड खरसिया तहसील खरसिया जिला रायगढ़ छ.ग. द्वारा भू-राजस्व संहिता की धारा 172 के तहत अपने हक अधिकार एवं स्वामित्व कि भूमि ग्राम खरसिया प.ह.न. 22 तहसील खरसिया जिला रायगढ़ छ.ग. में स्थित कृषि भूमि खसरा नं. 515/14 रकबा 0.038 हे. भूमि को आवासीय प्रयोजनार्थ व्यपवर्तित किये जाने हेतु आवेदन पत्र प्रस्तुत किया गया है। उक्त आवेदित भूमि को व्यपवर्तित करने में जिस किसी को किसी भी प्रकार की आपत्ति हो तो वह स्वयं अथवा अपने अभिभाषक के साथ प्रकरण में नियत दिनांक **24/07/2023** को न्यायालयीन समय में प्रस्तुत कर सकता है। ध्यान रहें नियत दिनांक के बाद प्राप्त दावा/ आपत्ति पर कोई विचार नही किया जावेगा।

यह ईश्तहार मेरे हस्ताक्षर एवं पदमुद्रा से आज दिनांक **12/07/2023** को जारी किया जाता है।

**अनुविभागीय अधिकारी (रा.)**

**खरसिया**

### कृषि मास मीडिया समिति की बैठक 20 को

**बिलासपुर।** कृषि मास मीडिया समिति की बैठक 20 जुलाई को संभागीय संयुक्त संचालक कृषि द्वारा गूगल मीट के माध्यम से ऑनलाईन दोपहर 12 बजे आयोजित होगी। बैठक में माह अगस्त 2023 में आकाशवाणी केंद्र के माध्यम से किसानवाणी कार्यक्रम के अंतर्गत प्रसारित होने वाले विषय एवं वार्ताकार तय किये जाएंगे।

### न्यायालय तहसीलदार एवं कार्यपालिक दण्डाधिकारी बिलासपुर छ.ग.

// ईश्तहार//

**क्रमांक//.तह./वा./2023**

**बिलासपुर दिनांक 15/05/2023**

**आ.प्र.क्र./ब-121/2022-23**

एतद् द्वारा सर्व साधारण आम जनता ग्राम कुदुदण्ड प.ह.न. 34 रा.नि.मं. बिलासपुर तहसील व बिलासपुर को सूचित किया जाता है कि आवेदक घासीराम यादव पिता मेलउराम निवासी ग्राम कुदुदण्ड के द्वारा मृत्यु मृतक देवकुंवर की मृत्यु दिनांक 10/10/2020 का प्रमाण पत्र जारी किये जाने का आवेदन प्रस्तुत किया है।

अतः जिस किसी भी व्यक्ति/ संस्था को आपत्ति हो तो वे स्वतः या अपने अधिवक्ता के माध्यम से उपस्थित होकर सुनवाई दिनांक **29/07/2023** को दावा आपत्ति पेश कर सकता है। सुनवाई तारीख के बाद प्राप्त आपत्ति पर कोई विचार नही किया जावेगा।

आज दिनांक **15/05/2023** को मेरे हस्ताक्षर एवं न्यायालय के मुहर से जारी किया गया।

**तहसीलदार एवं कार्यपालिक दण्डाधिकारी बिलासपुर छ.ग.**

### न्यायालय अतिरिक्त तहसीलदार एवं कार्यपालिक दण्डाधिकारी बिलासपुर छ.ग.

// ईश्तहार//

**क्रमांक//अति.तह./वा./2023**

**बिलासपुर दिनांक 11/07/2023**

**रा.प्र.क्र./ब-121/2022-23**

**ग्राम लोफंदी**

एतद् द्वारा सर्व साधारण आम जनता ग्राम लोफंदी प.ह.नं. 22 रा.नि.मं. बिलासपुर तहसील व बिलासपुर को सूचित किया जाता है कि आवेदक सुशील कुमार यादव पिता सुखीराम यादव निवासी ग्राम कोनी के द्वारा जन्म तेजस यादव की जन्म दिनांक 03/03/2014 का प्रमाण पत्र जारी किये जाने का आवेदन प्रस्तुत किया है।

अतः जिस किसी भी व्यक्ति/ संस्था को आपत्ति हो तो वे स्वतः या अपने अधिवक्ता के माध्यम से उपस्थित होकर सुनवाई दिनांक **24/07/2023** को दावा आपत्ति पेश कर सकता है। सुनवाई तारीख के बाद प्राप्त आपत्ति पर कोई विचार नही किया जावेगा।

आज दिनांक **11/07/2023** को मेरे हस्ताक्षर एवं न्यायालय के मुहर से जारी किया गया।

**अतिरिक्त तहसीलदार एवं कार्यपालिक दण्डाधिकारी बिलासपुर छ.ग.**

### न्यायालय नायब तहसीलदार बिलासपुर छ.ग.

// ईश्तहार//

**क्रमांक//ना.तह./वा./2023**

**बिलासपुर दिनांक 10/07/2023**

ग्राम तोरवा के सर्व साधारण आम जनता को सूचित किया जाता है कि ग्राम तोरवा प.ह.न. 37 तहसील बिलासपुर स्थित भूमि ख.नं. 209, 217/3 रकबा 0.20, 0.11 एकड़ भूमि की फौती नामांतरण/ नामांतरण/ वसीयत नामांतरण के लिए श्री लखन लाल पटेल पिता स्व. राम लाल पटेल निवासी तोरवा द्वारा आवेदन किया गया।

यदि किसी व्यक्ति/ संस्था को किसी प्रकार की आपत्ति/ दावा हो तो मेरे न्यायालय में दिनांक **21/07/2023** को सुबह 11.00 स्वयं अथवा अपने प्राधिकृत अधिवक्ता के माध्यम से उपस्थित होकर आपत्ति/ दावा प्रस्तुत कर सकता है। समयावधि पश्चात प्राप्त दावा आपत्ति स्वीकार नही किये जावेंगे।

आज दिनांक **10/07/2023** को मेरे पदमुद्रा एवं हस्ताक्षर से जारी।

**नायब तहसीलदार बिलासपुर छ.ग.**

### न्यायालय नजूल अधिकारी बिलासपुर छ.ग.

// ईश्तहार//

**रा.प्र.क्र./228/ब-121/2022-23**

**पक्षकार- प्रमोदनी मसीह पिता मोती मसीह - आवेदिका/ आवेदक**

**विरूद्ध**

**छत्तीसगढ़ शासन- अनावेदक**

एतद् द्वारा सर्व साधारण को सूचित किया जाता है कि आवेदिका/ आवेदक प्रमोदनी मसीह पिता मोती मसीह निवासी चांटापारा बिलासपुर छ.ग. के द्वारा नगर पालिक निगम बिलासपुर के मोहल्ला चांटापारा शीट नंबर 8 प्लाट नंबर 12/02 रकबा 875 वर्गफीट भूमि को स्थायी पट्टे पर आबंटित भूमि को भूमि स्वामी हक प्रदाय किये जाने हेतु आवेदन पत्र इस न्यायालय को प्राप्त हुआ है। जिसका पट्टा समाप्ति की तिथि 31/03/2024 अकिंत है।

अतः इस संबंध में किसी भी व्यक्ति/ संस्था को आपत्ति हो तो वे दिनांक **24/07/2023** को न्यायालयीन समय/ दिवसों में स्वतः/ अधिवक्ता/ अपने विधि मान्य प्रतिनिधि के माध्यम से न्यायालयीन समय पर उपस्थित होकर दावा आपत्ति/ दावा प्रस्तुत कर सकते है। समयावधि पश्चात प्राप्त दावा/ आपत्ति स्वीकार नही किये जावेंगे।

आज दिनांक **24/05/2023** को मेरे पदमुद्रा एवं हस्ताक्षर से जारी।

**नायब तहसीलदार बिलासपुर छ.ग.**

### न्यायालय नजूल अधिकारी बिलासपुर छ.ग.

// ईश्तहार//

**रा.प्र.क्र./225/ब-121/2022-23**

**पक्षकार- विमल कुमार गेडाम पिता स्व. ज्ञानीराव- आवेदक**

**विरूद्ध**

**छत्तीसगढ़ शासन- अनावेदक**

एतद् द्वारा सर्व साधारण को सूचित किया जाता है कि आवेदक विमल कुमार गेडाम पिता स्व. ज्ञानीराव निवासी मगरपारा बिलासपुर छ.ग. के द्वारा नगर पालिक निगम बिलासपुर के मोहल्ला मगरपारा चांटापारा शीट नंबर 16 प्लाट नंबर 28/25, 34/3 रकबा 448 वर्गफीट भूमि को स्थायी पट्टे पर आबंटित भूमि को भूमि स्वामी हक प्रदाय किये जाने हेतु आवेदन पत्र इस न्यायालय को प्राप्त हुआ है । जिसका पट्टा समाप्ति की तिथि 31/03/2024 अंकित है।

अतः इस संबंध में किसी भी व्यक्ति/ संस्था को आपत्ति हो तो वे दिनांक **19/07/2023** को न्यायालयीन समय/ दिवसों में स्वतः/ अधिवक्ता/ अपने विधि मान्य प्रतिनिधि के माध्यम से न्यायालयीन समय पर उपस्थित होकर दावा आपत्ति प्रस्तुत कर सकते है। उक्त तिथि के उपरांत प्राप्त दावा आपत्ति विचारणीय नही होगा।

आज दिनांक **27/06/2023** को मेरे हस्ताक्षर एवं न्यायालय की मुद्रा से जारी किया गया।

**नजूल अधिकारी बिलासपुर छ.ग.**

### न्यायालय नजूल अधिकारी बिलासपुर छ.ग.

// ईश्तहार//

**रा.प्र.क./अ20(1)/2022-23**

**पक्षकार- कन्हैया लाल चौधरी पिता लक्ष्मण दास चौधरी- आवेदक**

**बनाम**

**छत्तीसगढ़ शासन- अनावेदक**

एतद् द्वारा सर्व साधारण को सूचित किया जाता है कि आवेदक कन्हैया लाल चौधरी पिता लक्ष्मण दास निवासी कश्यप कालोनी बिलासपुर छ.ग. स्वतः/ अधिवक्ता के माध्यम से नगर बिलासपुर के मोहल्ला मसानगंज शीट नंबर 29 प्लाट नंबर 13/55 रकबा 1000 वर्गफीट भूमि को स्थायी पट्टे पर जो आवासीय/ व्यवसायिक उपयोग हेतु उसके नाम से स्वीकृत है। जिसकी पट्टा समाप्ति की अवधि के लिए आवेदक/ आवेदिका ने अगले 30 सालों के लिये उपरोक्त भूमि का नवीनीकरण के लिये आवेदन पत्र इस न्यायालय में पेश किया गया है। आवेदक/ आवेदिका की स्थायी पट्टे की लीज नवीनीकरण हेतु प्रस्तावित है।

अतः इस संबंध में यदि किसी व्यक्ति को उक्त भूमि के नवीनीकरण किये जाने में कोई आपत्ति हो तो वे अपना आपत्ति दिनांक **28/07/2023** को स्वतः/ अधिवक्ता के माध्यम से इस न्यायालय में शाम 5.30 बजे तक उपस्थित होकर प्रस्तुत कर सकता है। इसके बाद की तिथि/ समय में प्राप्त आपत्ति पर कोई विचार नही किया जावेगा एवं आवेदक की स्थायी पट्टे पर विचाराधीन भूमि के नवीनीकरण की कार्यवाही कर ली जायेगी।

आज दिनांक **13/07/2023** को मेरे हस्ताक्षर एवं न्यायालय की मुद्रा से जारी किया गया।

**नजूल अधिकारी बिलासपुर छ.ग.**

### न्यायालय नजूल अधिकारी बिलासपुर छ.ग.

// ईश्तहार//

**रा.प्र.क./161/अ-20(1)/2022-23**

**पक्षकार- राजुल कुमार जाजोदिया पिता स्व. राम किशन वगै.- आवेदक**

**बनाम**

**छत्तीसगढ़ शासन- अनावेदक**

एतद् द्वारा सर्व साधारण को सूचित किया जाता है कि आवेदक राजुल कुमार जाजोदिया पिता स्व. राम किशन एवं अन्य 25 निवासी खपरगंज बिलासपुर छ.ग. स्वतः/ अधिवक्ता के माध्यम से नगर बिलासपुर के मोहल्ला जूनी लाईन शीट नंबर 28 प्लाट नंबर 11/2 रकबा 848 वर्गफीट भूमि को स्थायी पट्टे पर जो आवासीय / व्यवसायिक उपयोग हेतु उसके नाम से स्वीकृत है। जिसका पट्टा समाप्ति की अवधि 31/03/1997 के लिए आवेदक/ आवेदिका ने अगले 30 सालों के लिये उपरोक्त भूमि का नवीनीकरण के लिये आवेदन पत्र इस न्यायालय में पेश किया गया है। आवेदक/ आवेदिका की स्थायी पट्टे की लीज नवीनीकरण हेतु प्रस्तावित है।

अतः इस संबंध में यदि किसी व्यक्ति को उक्त भूमि के नवीनीकरण किये जाने में कोई आपत्ति हो तो वे अपना आपत्ति दिनांक **26/07/2023** को स्वतः/ अधिवक्ता के माध्यम से इस न्यायालय में शाम 5.30 बजे तक उपस्थित होकर प्रस्तुत कर सकता है। इसके बाद की तिथि/ समय में प्राप्त आपत्ति पर कोई विचार नही किया जावेगा एवं आवेदक की स्थायी पट्टे पर विचाराधीन भूमि के नवीनीकरण की कार्यवाही कर ली जायेगी।

आज दिनांक **12/07/2023** को मेरे हस्ताक्षर एवं न्यायालय की मुद्रा से जारी किया गया।

**नजूल अधिकारी बिलासपुर छ.ग.**

### न्यायालय नायब तहसीलदार तहसील व जिला बिलासपुर छ.ग.

// ईश्तहार//

**क्रमांक//ना.तह./वा./2023/398**

**बिलासपुर दिनांक 24/05/2023**

**ई.रा.प्र.क्र./अ-6/2022-23**

ग्राम/ मौजा कुदुदण्ड प.ह.नं. 36 के सर्व साधारण को सूचित किया जाता है कि आवेदक प्रशांत तिवारी पिता स्व. रमाकांत निवासी नेहरू नगर तहसील व जिला बिलासपुर के द्वारा मौजा कुदुदण्ड प.ह.न. 38 तहसील व जिला बिलासपुर स्थित भूमि खसरा नं. 322/3 रकबा 0.0200 हे. भूमि राजस्व अभिलेख से फौत खातेदार के नाम को विलोपित करते हुए फौत खातेदार के विधिक वारिसानों का नाम दर्ज छ.ग. भू-राजस्व संहिता 1959 की धारा 109,110 के तहत नामांतरण किये जाने का आवेदन पत्र प्रस्तुत किया है।

यदि किसी व्यक्ति/ संस्था को किसी प्रकार की आपत्ति/ दावा हो तो मेरे न्यायालय में दिनांक **07/08/2023** को सुबह11.00 स्वयं अथवा अपने प्राधिकृत अधिवक्ता के माध्यम से उपस्थित होकर आपत्ति/ दावा प्रस्तुत कर सकते है। समयावधि पश्चात प्राप्त दावा/ आपत्ति स्वीकार नही किये जावेंगे।

आज दिनांक **24/05/2023** को मेरे पदमुद्रा एवं हस्ताक्षर से जारी।

**नायब तहसीलदार बिलासपुर छ.ग.**

### न्यायालय अनुविभागीय अधिकारी खरसिया के न्यायालय में मामला

मामले की श्रेणीः-राजस्व

// ईश्तहार//

**202307042900023**

**विषयः- साहूकारी लाइसेन्स नवीनीकरण सन 2022-23**

**खरसिया प.ह.न. 00022**

**पक्षकारों का विवरण- आवेदक पक्षकार- आयुष अग्रवाल**

**अनावेदक पक्षकार - छ.ग. शासन**

एतद् द्वारा आम जनता ग्राम खरसिया प.ह.नं. 22 तहसील खरसिया जिला रायगढ़ छ.ग. को सूचित किया जाता है कि आवेदक आयुष अग्रवाल आत्मज अरूण कुमार अग्रवाल निवासी हमालपारा खरसिया तहसील खरसिया जिला रायगढ़ छ.ग. द्वारा ग्राम खरसिया तहसील खरसिया क्षेत्र में धारा 4 (1) (क) एवं उपधारा (7) के तहत स्वयं के नाम पर साहूकारी लायसेंस अनुज्ञा पत्र का नवीनीकरण किये जाने हेतु आवेदन पत्र प्रस्तुत किया गया है। उक्त संबंध में जिस किसी को किसी प्रकार की आपत्ति हो तो वह स्वयं अथवा अपने अभिभाषक के साथ प्रकरण में नियत दिनांक **24/07/2023** को न्यायालयीन समय में प्रस्तुत कर सकता है। ध्यान रहें नियत दिनांक के बाद प्राप्त दावा/ आपत्ति पर कोई विचार नही किया जावेगा।

यह ईश्तहार मेरे हस्ताक्षर एवं पदमुद्रा से आज दिनांक **12/07/2023** को जारी किया जाता है।

**अनुविभागीय अधिकारी (रा.)**

**खरसिया**

### न्यायालय नायब तहसीलदार तहसील व जिला बिलासपुर छ.ग.

// ईश्तहार//

**क्रमांक/क/ना.तह./वा./2023/398**

**बिलासपुर दिनांक 04/07/2023**

**ई.रा.प्र.क्र./अ-6/2022-23**

ग्राम जूना बिलासपुर प.ह.नं.36 के सर्व साधारण जनता को सूचित किया जाता है कि आवेदक श्री समीर सिंघई पिता स्व. प्रकाश सिंघई निवासी ग्राम परिजात कालोनी नेहरू नगर बिलासपुर तहसील व जिला बिलासपुर के द्वारा मौजा कुदुदण्ड प.ह.नं. 34 तहसील व जिला बिलासपुर स्थित भूमि खसरा नं. 421/13 रकबा 0.0240 हे. भूमि राजस्व अभिलेख से फौत खातेदार के नाम को विलोपित करते हुए फौत खातेदार के विधिक वारिसानों का नाम दर्ज छ.ग.भू-राजस्व संहिता 1959 की धारा 109,110 के तहत नामांतरण किये जाने का आवेदन पत्र प्रस्तुत किया है।

यदि किसी व्यक्ति/ संस्था को किसी प्रकार की आपत्ति/ दावा हो तो मेरे न्यायालय में दिनांक **21/07/2023** को सुबह11.00 स्वयं अथवा अपने प्राधिकृत अधिवक्ता के माध्यम से उपस्थित होकर आपत्ति/ दावा प्रस्तुत कर सकते है। समयावधि पश्चात प्राप्त दावा/ आपत्ति स्वीकार नही किये जावेंगे।

आज दिनांक **04/07/2023** को मेरे पदमुद्रा एवं हस्ताक्षर से जारी।

**नायब तहसीलदार बिलासपुर छ.ग.**

### न्यायालय अनुविभागीय अधिकारी (रा.) पेण्ड्रारोड जिला गौरेला पेण्ड्रा मरवाही छ.ग.

// उद्घोषणा//

**क्रमांक/क/अ.वि.अ./रीडर-1/2023**

**पेण्ड्रारोड दिनांक /13/07/2023**

**प्र.क्र. अ2/2022-23**

एतद् आवेदक नारायण सिंह राठौर उम्र 42 वर्ष आत्मज लखन सिंह राठौर जाति राठौर निवासी ग्राम साधवानी तहसील पेण्ड्रा रोड जिला जीपीएम छ.ग. द्वारा ग्राम टिकरकला प.ह.नं. 19 रा.नि.मं. गौरेला तहसील पेण्ड्रारोड जिला गौरेला पेण्ड्रा मरवाही छत्तीसगढ़ में स्थित भूमि खसरा नंबर 1178/13 एवं 1178/14 रकबा क्रमशः 0.0450 हेक्टेयर एवं 0.1620 हेक्टेयर कुल खसरा नंबर 02 कुल रकबा 0.2070 हेक्टेयर भूमि को कृषि प्रयोजन से भिन्न व्यवसायिक (पेट्रोल पंप) हेतु व्यपवर्तन किये जाने हेतु आवेदन पत्र इस न्यायालय में धारा 172 छ.ग.भू-राजस्व के अंतर्गत प्रस्तुत किया गया है।

अतः उपरोक्त भूमि के संबंध में यदि किसी व्यक्ति को किसी प्रकार की कोई आपत्ति हो तो सुनवाई दिनांक 28/07/2023 को दोपहर 2.00 तक अपना दावा आपत्ति स्वयं अथवा अपने अधिकृत अभिभाषक के माध्यम से प्रस्तुत कर सकते है। निर्धारित तिथि पश्चात प्राप्त होने वाले दावा आपत्ति पर किसी भी प्रकार की कोई सुनवाई नही किया जावेगा।

आज दिनांक **13/07/2023** को मेरे हस्ताक्षर एवं न्यायालय की मुद्रा से जारी किया गया।

**अनुविभागीय अधिकारी (रा.)**

**पेण्ड्रारोड**

### आवेदन की तिथि 12 अगस्त तक बढ़ाई गई

**बिलासपुर।** जिले में अनधिकृत विकास के नियमितिकरण के लिए आवेदन करने की अंतिम तिथि 14 जुलाई से ब?ाकर 12 अगस्त तक कर दी गई है। कलेक्टर एवं अध्यक्ष जिला नियमितिकरण प्राधिकारी द्वारा संपत्तियों का सर्वे या जानकारी के अभाव, भू-उपयोग प्रमाण पत्रों में विलंब, राजस्व विभाग के पटवारियों के हड़ताल इत्यादि के कारण विशेष परिस्थिति में अधिनियम के प्रावधान अनुसार छत्तीसगढ़ अनधिकृत विकास का नियमितिकरण अधिनियम के तहत आवेदन प्राप्ति हेतु अवधि में 30 दिन की वृद्धि की गई है।

संयुक्त संचालक, नगर तथा ग्राम निवेश ने बताया कि जिले के नागरिक छत्तीसग? अनधिकृत विकास के नियमितिकरण के अंतर्गत नगरीय निकाय क्षेत्र के आवेदन संबंधित नगरीय निकाय व निवेश क्षेत्र अंतर्गत आवेदन कार्यालय संयुक्त संचालक, नगर तथा ग्राम निवेश, क्षेत्रीय कार्यालय बिलासपुर में 12 अगस्त तक जमा कर सकते हैं।

### न्यायालय नायब तहसीलदार बेलतरा जिला बिलासपुर छ.ग.

// ईश्तहार//

**रा.प्र.क्र./202306/PA0/40029/ अ-27 वर्ष 2022-23**

एतद् द्वारा सर्व साधारण को सूचित किया जाता है कि आवेदक राज कुमार साहू पिता स्व. बिसाहू राम साहू निवासी ग्राम बाम्हू तहसील बेलतरा स्थित भूमि खसरा नंबर 213, 255, 262, 364, 365, 447, 448, 450, 525, 606, 613, 844, 845, 945, 946, 985, 1003, 1004, 1056/1, 1057, कुल रकबा 2.3870 हेक्टेयर भूमि का अपने वारिसानों को बंटवारा किये जाने बावत् आवेदन पत्र पेश किया गया है।

प्रकरण में हल्का पटवारी से फर्द बंटवारा प्रस्तुत किया गया है। जिसकी प्रति सलग्न है। तत संबंध में जिस किसी व्यक्ति/ संस्था को दावा आपत्ति हो तो स्वयं या अधिवक्ता के माध्यम से लिखित में नियत तिथि **18/07/2023** तक दावा आपत्ति इस न्यायालय में पेश कर सकते है। नियत समयावधि के पश्चात प्राप्त दावा आपत्ति पर कोई विचार नही किया जावेगा।

आज दिनांक **04/07/2023** को मेरे हस्ताक्षर एवं न्यायालय की सील मुद्रा से जारी किया गया।

**नायब तहसीलदार बेलतरा**

### न्यायालय अतिरिक्त तहसीलदार बिलासपुर छ.ग.

// ईश्तहार//

**क्रमांक/क/वा-अति.तह./2023**

**बिलासपुर दिनांक 03/07/2023**

मौजा कोनी मन. 01, 02 के सर्व साधारण जनता को सूचित किया जाता है कि मौजा बिरकोना प.ह.न. 47 तहसील जिला बिलासपुर छ.ग. स्थित भूमि ख.नं. (म.न.01),700/1,533/2 (मन.02) 426/1, 259/1 रकबा 0.145, 0.129, 0.061, 0.037 हे. एकड़ हेतु आवेदक संजय कुमार साहू पिता स्व. जीतराम साहू निवासी बिरकोना तहसील व जिला बिलासपुर छ.ग. द्वारा छ.ग.भू-राजस्व संहिता 1959 की धारा 109,110 के तहत फौती नामांतरण/ बैनामा रजिस्ट्री नामांतरण/ वसीयत नामांतरण/ दानपत्र नामांतरण/ पंजीकृत हकत्याग नामांतरण हेतु आवेदन पत्र पेश किया गया है।

यदि किसी व्यक्ति/ संस्था को किसी प्रकार की आपत्ति/ दावा हो तो मेरे न्यायालय में दिनांक **18/07/2023** को सुबह 11.00 बजे स्वयं अथवा अपने प्राधिकृत अधिवक्ता के माध्यम से उपस्थित होकर आपत्ति दावा प्रस्तुत कर सकता है। समयावधि पश्चात प्राप्त दावा आपत्ति स्वीकार नही किये जावेंगे।

आज दिनांक **03/07/2023** को मेरे पदमुद्रा एवं हस्ताक्षर से जारी।

**अतिरिक्त तहसीलदार बिलासपुर छ.ग.**

### संयुक्त संचालक नगर तथा ग्राम निवेश क्षेत्रीय कार्यालय बिलासपुर छ.ग.

धारा-30(ख) के अधीन भूखण्डों के विलय हेतु सार्वजनिक सूचना

जन सामान्य की जानकारी हेतु एतद् द्वारा यह अधिसूचित किया जाता है कि 1. श्रीमती किरण राठौर पति केवल चंद साहू 2. श्री केवल चंद साहू पिता श्री दिरबी राम साहू दोनों निवासी एल आई जी 228 महाराणा प्रताप नगर कोरबा छ.ग. ग्राम बोदरी के भूखंड क्रमांक 40, 50 कुल रकबा 209.10 वर्ग मी. हेतु पत्र क्रमांक/ 6800/ प्र.क्र. 158/ नग्रानि/ 2019 बिलासपुर दिनांक 10/05/2018 द्वारा स्वीकृत अभिन्यास में स्थित के भूखंडो के स्वामी है और उनके द्वारा भूखंडो के विलय हेतु ऑनलाइन आवेदन पत्र इस कार्यालय में प्रस्तुत किया है। जिसका आवेदन क्रमांक CG/BSP/TNCP/PL/20230010 है।

कोई भी हितबद्ध व्यक्ति उक्त विलय के बारे में अपनी आपत्ति या सुझाव इस सूचना के प्रकाशन के पन्द्रह दिन के भीतर अधोहस्ताक्षरकर्ता के कार्यालय में प्रस्तुत कर सकेगा। पूर्व स्वीकृत अनुज्ञा के ब्यौरे तथा विलय किये जा रहे भूखण्ड का हितबद्ध व्यक्तियों द्वारा निरीक्षण संयुक्त संचालक नगर तथा ग्राम निवेश क्षेत्रीय कार्यालय बिलासपुर छ.ग. न्यू काम्पोजिट बिल्डिंग द्वितीय तल कलेक्ट्रेट परिसर बिलासपुर छ.ग. में कार्यालयीन समय के दौरान किया जा सकता है।

**संयुक्त संचालक नगर तथा ग्राम निवेश बिलासपुर छ.ग.**

### न्यायालय नजूल अधिकारी बिलासपुर छ.ग.

// ईश्तहार//

**रा.प्र.क्र./227/ब-121/2022-23**

**पक्षकार- श्रीमती सुधा गुप्ता पति संतोष गुप्ता - आवेदिका/ आवेदक**

**विरूद्ध**

**छत्तीसगढ़ शासन- अनावेदक**

एतद् द्वारा सर्व साधारण को सूचित किया जाता है कि आवेदिका श्रीमती सुधा गुप्ता पति संतोष गुप्ता निवासी नर्मदा नगर बिलासपुर छ.ग. के द्वारा नगर पालिक निगम बिलासपुर के मोहल्ला घसियापारा शीट नंबर 03 प्लाट नंबर 143/3 रकबा 468 वर्गफीट भूमि को स्थायी पट्टे पर आबंटित भूमि को भूमि स्वामी क प्रदाय किये जाने हेतु आवेदन पत्र इस न्यायालय को प्राप्त हुआ है । जिसका पट्टा समाप्ति की तिथि 31/03/2024 अकिंत है।

अतः इस संबंध में किसी भी व्यक्ति/ संस्था को आपत्ति हो तो वे दिनांक **24/07/2023** को न्यायालयीन समय/ दिवसों में स्वतः/ अधिवक

# Four killed and three others injured in rain-related incidents in UP

**Barabanki (UP):** At least four people were killed and three others were injured in separate rain-related incidents here, a senior official said on Thursday. Joint magistrate Sumit R Mahajan said a man identified as Siyaram Paswan was killed after being by lightning on Wednesday evening in the fields of Ahir village. Three other farmers of the same village were injured after being hit by lightning and have been admitted to a hospital, he said. PTI

# Guruvayur temple to convert silver stock into gold

**Thrissur:** The huge collection of silver articles at the centuries-old Guruvayur Sree Krishna Temple here will soon turn into gold. The temple management body decided to productively utilise the assets left unused in the shrine for years.

Tonnes of silver articles including ornaments, utensils and other such things, offered at the shrine by devotees, have been kept in a room at the shrine campus for years, sources said.

Guruvayur Devaswom, the shrine management body, has now entered into an agreement with the India Government Mint at Hyderabad to convert over five tonnes of silver articles in its stock into silver bars.

At the Mint, the silver articles would be purified before being converted them into the form of bars.

These silver bars would be transferred to the India Government Mint in Mumbai later and buy gold bars equal to its weight, a top Devaswom official said.

The gold bars would be deposited at the SBI's bullion branch in Mumbai, he said detailing the plan.

"As per the Devaswom's decision, the temple administrator entered into an agreement with the Mint in Hyderabad the other day," the top Devaswom official told PTI.

At the Mint, the silver articles would be purified before converting them into bars.

Usually, pure silver would be only 60 per cent in the articles, he added.

A portion of gold articles in the temple's repository was also converted into gold bars recently and deposited in a similarly manner, he further said.

The shrine has received Rs six crore as interest in this regard, he added.

The Devaswom has been thinking about practical and constructive ways to make use of the silver stock for some time and finally zeroed in on this plan, the official added. PTI

## Saraswat Bank

## Saraswat Co-operative Bank Ltd.

(Scheduled Bank)

Registered Office: Ekanath Thakur Bhavan,
953, Appasaheb Maratha Marg, Prabhadevi, Mumbai 400 025.

### NOTICE: 105th ANNUAL GENERAL MEETING

Notice is hereby given that the 105th Annual General Meeting of the Bank will be held on Monday, 31st July 2023 at 4.00 p.m. at Prachatya B. N. Vaidya Sabhagrah, Raja Shivaji Vidyasankul, Hindu Colony, Dadar (East), Mumbai – 400 014 to transact the following business concerning the Bank:-

**AGENDA**

1 To consider and approve the Annual Accounts which consist of the Report of the Board of Directors, the Report of the Statutory Auditors, the Balance Sheet and the Profit and Loss Account for the year ended 31st March 2023.

2 To appropriate Net Profit and declare Dividend on Equity Shares and Dividend on Perpetual Non Cumulative Preference Shares (PNCPS) as recommended by the Board of Directors for the year ended 31st March 2023.

3 To approve amendments to Bank's Bye-law Nos. 54 and 63(c).

4 To appoint Statutory Auditors for the Financial Year 2023-24 and to authorize the Board of Directors to fix their remuneration. The Board of Directors recommends M/s Mukund M Chitale & Co., Chartered Accountants, 2nd floor, Kapur House, Paranjape B Scheme, Road No.1, Vile Parle (East), Mumbai – 400 057 & M/s M. P. Chitale & Co., Chartered Accountants, Hamam House, 1st Floor, Ambalal Doshi Marg, Fort, Mumbai – 400 001, for appointment as Statutory Auditors.

5 To grant Leave of Absence to the members of the Bank who have not attended this 105th Annual General Meeting.

By Order of the Board of Directors.
**sd/-**
**Arti Patil**
Managing Director & Chief Executive Officer

Mumbai, June 26, 2023

**Note:** If there is no quorum for the Meeting at the appointed time, in terms of Bye-law No. 48, the Meeting shall stand adjourned to 5.00 p.m. on the same day and the Agenda of the Meeting shall be transacted at the same venue irrespective of the Rule of Quorum.

**P.S.:** The Annual Report is available on Bank's website www.saraswatbank.com. Members, desirous of having a printed copy, are requested to collect the same from the nearest branch / Zonal Office or from the Registered Office of the Bank.

Members are requested to bring valid photo identity proof at the time of attending Annual General Meeting for security purpose.

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR ECOMAISTER BEADS INDIA PRIVATE LIMITED

(OPERATING IN SLAG HANDLING, TRANSPORTATION AND METAL RECOVERY FROM SLAG AT RAIGARH, CHATTISGARH, BOLLARY, KARNATAKA & ANGUL, ORISSA)
(UNDER Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

| | | |
|---|---|---|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Ecomaister Beads India Private Limited CIN: U26991CT2013PTC000716 |
| 2. | Address of the registered office | 9-3, Vindavan Colony, Bhagatpur Dhamapur Bypass Road, Raigarh - 496001 |
| 3. | URL of website | Nil |
| 4. | Details of place where majority of fixed assets are located | **Angul:** Inside JSPL Premises, Near SMS Plant, Chhendipada Road, SH-63 Angul- 759130 **Raigarh:** Inside Jindal Premises Kharora Road (Phasidih), Raigarh - 496001 **Bellary:** SI/65-III, IRA site, Toranagallu, Sandur (TQ) Bellary - 583123. |
| 5. | Installed capacity of main products/ services | **Angul:** Plant Production Capacity – 45,000 MT per month **Bellary:** SGP production – 30,000 per month Furnace minimum liquid steel – 40,000 per month **Raigarh:** Plant Production Capacity – 60,000 MT per month |
| 6. | Quantity and value of main products/ services sold in last financial year | Revenue of Rs 59,86,50,946/- in Financial Year 2020-21 [Last available audited financial statements] |
| 7. | Number of employees/ workmen | 27 employees 75 Workmen |
| 8. | Further details including last available financial statements (with schedules of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Can be sought by sending request to Resolution Professional at: cirp.ecomaister@gmail.com |
| 9. | Eligibility for resolution applicants under section 29(2)(c) of the Code is available at: | Can be sought by sending request to Resolution Professional at: cirp.ecomaister@gmail.com |
| 10. | Last date for receipt of expression of interest | 29/07/2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 08/08/2023 |
| 12. | Last date for submission of objections to provisional list | 13/08/2023 |
| 13. | Process email id to submit EOI | cirp.ecomaister@gmail.com |

Sd/- Prasad Dhakap
Resolution Professional of Ecomaister Beads India Private Limited
IBBI/IPA-003/IP-P00762/2017-2018/11228
AFA No.: MA/13226/02/111223/105278
Plot No. 47, "Prasad", New Ramdaspeth, Nagpur - 440 010
Email ID: cirp.ecomaister@gmail.com Date and Place: Nagpur 14/07/2023

## GOVERNMENT OF INDIA
## CENTRAL INSTITUTE OF PSYCHIATRY
KANKE, RANCHI-834006, JHARKHAND

### WALK IN INTERVIEW

It is proposed to fill up the following Group 'A' posts at Central Institute of Psychiatry, Kanke, Ranchi on contract basis for a period of one year or till the post is filled up on regular basis whichever is earlier. Accordingly applications are invited from the eligible and desirous candidates fulfilling the qualifications for the posts mentioned below. Applications on plain paper either typed or handwritten along with two passport size photographs, photocopies of the certificates of educational qualifications, experiences etc., may be submitted to the undersigned on or before 05.08.2023. After submission of application candidates have to turn up alongwith their original certificates on the date of interview. No interview letter will be issued separately.

**The interview shall be held at Central Institute of Psychiatry, Kanke, Ranchi-834006, Jharkhand, on 08.08.2023 at 09.30 a.m.**

| Sl. No. | Name of post | Consolidated pay per month in 1st year | No. of post |
|---|---|---|---|
| 1. | Asst. Prof. of Psychiatry | Rs.95,000/- | 12 (UR-7, EWS-1, OBC-3, SC-1) |
| 2. | Asst. Prof. of Neurology | Rs.95,000/- | 3 (UR-3) |
| 3. | Asst. Prof. of Neurosurgery | Rs.95,000/- | 2 (UR-2) |
| 4. | Asst. Prof. of Radio-diagnosis | Rs.95,000/- | 2 (UR-2) |
| | | **Total** | **19** |
| 5. | Prof. of Clinical Psychology | Rs.1,14,000/- | 2 (UR-2) |
| 6. | Associate Professor of Clinical Psychology | Rs.98,000/- | 1 (UR-1) |
| 7. | Assistant Professor of Clinical Psychology | Rs.82,000/- | 4 (UR-3 & OBC-1) |
| 8. | Prof. of Psychiatric Social Work | Rs.1,14,000/- | 1 (UR-1) |
| 9. | Associate Professor of Psychiatric Social Work | Rs.98,000/- | 1 (UR-1) |
| 10. | Assistant Professor of Psychiatric Social Work | Rs.82,000/- | 2 (UR-2) |
| 11 | Assistant Professor of Neuro Psychology | Rs.82,000/- | 1 (UR-1) |
| | | **Total** | **12** |

Details of qualifications and age limit of the above posts are available on our website **www.cipranchi.nic.in**

**Sd/- Director**

Government of India
Ministry of Micro, Small & Medium Enterprises
Invites applications for the post of

# Chairman-cum-Managing Director

in

## National Small Industries Corporation Limited (NSIC)

Last date of receipt of application in
Ministry of Micro, Small & Medium Enterprises is

**by 15.00 hours on 14.08.2023**

For details login to website
https://msme.gov.in
www.nsic.co.in

## ಕೆನರಾ ಬ್ಯಾಂಕ್ Canara Bank

Together We Can

Circle Office Syndicate

Assurance Section, Circle Office, 2nd Floor,
Centrum Building, Gokul road,
Hubballi - 580030 Tel : 08362-239441, E-mail:fcohub@canarabank.com

### EMPANELMENT OF STOCK AUDITOR/CREDIT AUDITOR UNDER CIRCLE OFFICE, HUBBALLI

Applications are invited in the prescribed format for empanelment of **Stock Auditor/Credit Auditor** under Circle Office, Hubballi. For more details log on to Bank Website **www.canarabank.com**. The duly filled in applications are to be submitted to above mentioned office on or before 31-07-2023 up to 3.00PM. The bank reserves the right to accept or reject any or all the applications without assigning any reasons thereof.

Place: Hubballi
Date : 05-07-2023

Sd/-
General Manager

## जवाहरलाल नेहरू आयुर्विज्ञान शिक्षा एवं अनुसंधान संस्थान
## JAWAHARLAL INSTITUTE OF POST GRADUATE MEDICAL EDUCATION AND RESEARCH (JIPMER)

(संसद द्वारा पारित अधिनियम द्वारा स्थापित राष्ट्रीय महत्व का संस्थान)
(An Institution of National Importance under Ministry of Health & Family Welfare, Govt. of India)
धनवंतरी नगर, पुदुचेरी / Dhanvantari Nagar, Puducherry - 605 006
Website: www.jipmer.edu.in | Phone: 0413 – 2296022

No.JIP/Admn-I/Dep./1(37)/PDF/2023 Dated:14.07.2023

The Director, JIPMER, Puducherry invites application from eligible officers of Central / State Governments / Autonomous Institutions / Universities / Research Institutions, etc., for filling the post of Law Officer (on Deputation basis) at JIPMER, Puducherry, given as under:

| S.No. | Name of the post | Pay Level (7th CPC) | Vacancy |
|---|---|---|---|
| 1 | Law Officer | Level-7 | 1 |

The format of the application, other details regarding pay scale, age, qualification, experience and other conditions of eligibility etc. for the above posts are available in the JIPMER website "www.jipmer.edu.in".

The last date for receipt of filled-in application is **11.09.2023 till 4.30 P.M.**

DIRECTOR

## भारतीय अंतरिक्ष विज्ञान एवं प्रौद्योगिकी संस्थान
## Indian Institute of Space Science and Technology

(भा. अ. अं. प्रौ. सं.) (भारत सरकार के अंतरिक्ष विभाग का एक स्वायत्त संस्थान)
(Deemed to be University under Section 3 of the UGC Act, 1956)
भारत सरकार, अंतरिक्ष विभाग के तहत भारतीय अंतरिक्ष विज्ञान और प्रौद्योगिकी संस्थान (डीम्ड)
/ An Autonomous Institute under Department of Space, Govt. of India
वीलियम, विलवट्टम 695 547, केरल / Valiamala, Thiruvananthapuram 695 547, Kerala
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Deputy General Manager (HRD)

| | | | | | |
|---|---|---|---|---|---|
| **Village: K.Shettihalli** | | | | | |
| 26 | 140 | Private | WET | 0.0925 | L DHAKSHINAMURTHI S/O LINGAPPA 140 |
| 27 | 141/1 | Private | Dry | 0.0022 | BHARATHADA RAKSHANA ILAKHEYA ELECRONIC SHARE RAJGACI BHUSWADINA 141/1 |
| 28 | 142/9 | Private | Dry | 0.0911 | G UMA SEKHARA S/O LATE C S GOPAL GOTTIGERE, RAMAKRISHNA LAYOUT BENGALURU. S SHILAJA W/O G UMASHANKAR 142/9 |
| 29 | 144/3B | Private | WET | 0.0023 | H SUBHRAMANYA S/O LATE D HIRANNAIAH 144/3B |
| 30 | 145 | Private | WET | 0.0421 | R CHANDRASHEKAR S/O C RAMAMURTHY, RATHNAMMA W/O D HIRANNAIAH 145 |
| 31 | 146/1 | Private | WET | 0.0605 | H SUBHAMANYA S/O LATE D HIRANNAIAH 146/1 |
| 32 | 147 | Private | WET | 0.0756 | KARIYAYAIAH S/O YADADASAIAH, SRINIVASA S/O LATE KARIYAYAIAH & OTHERS 147 |
| 33 | 148 | Private | WET | 0.0378 | CHIKKAMMA W/O KULLASHETTI, BOLLAMMA W/O N T RAMACHANDRA 148 |
| 34 | 304 | Private | WET | 0.0401 | K M LEELAVATHY W/O S L DIVAKARA 304 |
| 35 | 305 | Private | WET | 0.0814 | D C BANDIGOWDA S/O CHIKANNEGOWDA S. P NINGEGOWDA S/O LATE BHANDIGOWDA URUF PAPANNA 305 |
| 36 | 306 | Private | WET | 0.1811 | D CHIKKANNA S/O DODDANNEGOWDA 306 |
| 37 | 307 | Private | WET | 0.0392 | D CHIKKANNA S/O DODDANNEGOWDA, D CHIKKANNA, NINGEGOWDA S/O DODDALINGEGOWDA, JOINT AS ABOVE 307 |
| 38 | 314 | Private | WET | 0.0733 | M MAHESHWARI D/O LATE S K MARIDEVAIAH, GANAGADHARA S/O LATE DYAVEGOWDA S D NARAYANA S/O LATE DYAVEGOWDA, M MAHESHWARI D/O LATE S K MARIDEVAIAH 314 |
| 39 | 317/2 | Private | WET | 0.1086 | AS PER DOCUMENTS 317/2 |
| 40 | 318 | Private | WET | 0.1036 | AS PER DOCUMENTS 318 |
| **Village: Kallikoppalu (B)** | | | | | |
| 41 | 128 | Private | WET | 0.0172 | S L Suresha S/o Bettada Lingegowda 128 |
| 42 | 132 | Private | WET | 0.0289 | DR. C BANDIGOWDA S/O CHIKKANNAGOWDA, S. L SURESHA S/O BETTADA LINGEGOWDA 132 |
| 43 | 133 | Private | WET | 0.0159 | M GOWRAMMA W/O LATE MARIDEVAIAH 133 |
| **Village: Kiranguru** | | | | | |
| 44 | 187 | Private | WET | 0.0454 | B C CHANNEGOWDA S/O CHIKKALINGEGOWDA B & OTHERS, B C CHIDAMBARASWAMY S/O CHIKKALINGEGOWDA 187 |
| 45 | 188 | Private | WET | 0.0533 | PUTTANA W/O MARISWAMYGOWDA, RAVI S/O LATE SIDDEGOWDA 188 |
| 46 | 189 | Private | WET | 0.1043 | RAMALINGEGOWDA S/O DODDANINGEGOWDA, RAMALINGEGOWDA S/O DODDANINGEGOWDA 189 |
| 47 | 191 | Private | WET | 0.0537 | SAROJAMMA W/O LATE INDRAKUMAR & OTHERS, AS PER DOCUMENTS 191 |
| 48 | 231 | Private | WET | 0.0882 | B R KOPPALU FOR PUBLIC BARIAL GROUND 231 |
| 49 | 232 | Private | WET | 0.0022 | KEMPAMMA W/O DEVEGOWDA 232 |

| | | | | | |
|---|---|---|---|---|---|
| **Village: M.Shettihalli** | | | | | |
| 50 | 106 | Private | WET | 0.0445 | BOMMEGOWDA S/O CHIKONNU URUF KARIGOWDA AND OTHERS 106 |
| 51 | 107 | Private | WET | 0.066 | GANDUKADANANJEGO WDA D SRIMANNARAYANA S/O RAGHAVAIAH 107 |
| 52 | 108 | Private | WET | 0.1163 | D. SRIMANNARAYANA S/O RAGHAVAIAH, K H HEMAVATHI W/O LATE C SIDDEGOWDA AND OTHERS 108 |
| 53 | 312/2 | Private | NAK | 0.022 | MOHAMMAD SUBHAN SHARIF S/O LATE H S IBRAHIM 312/2 |
| 54 | 312/4 | Private | NAK | 0.0116 | MAHAMADSUBHAN SHARIF S/O LATE H S IBRAHIM BHU. PA 312/4 |
| 55 | 86 | Private | WET | 0.0093 | K T RAJASHEKARA S/O LATE K GOWDA, K T RAJASHEKARA S/O LATE K GOWDA 86 |
| 56 | 87 | Private | WET | 0.0569 | RAMANNA S/O KALEGOWDA AND OTHERS 87 |
| 57 | 91 | Private | WET | 0.0303 | MAHADEVAMMA W/O LATE KUMARA, MAHADEVAMMA W/O LATE KUMARA, 91 |
| **Village: Siddapura** | | | | | |
| 58 | 65 | Private | Dry | 0.0165 | HARIJANA COLONY, CHIKKAKARIGOWDA S/O KADEGOWDA & OTHERS 65 |
| 59 | 66 | Government | GOVERNMENT | 0.0298 | Government 66 |
| 60 | 67 | Private | Dry | 0.017 | PREMA D/O NEMICHANDH & OTHERS 67 |
| 61 | 87 | Private | GRAMATANA | 0.0667 | N MANJHARA S/O N NARAYANA RAO & OTHERS, D KENCHE GOWDA S/O DYAVARASE GOWDA URUF SANNEGOWDA KEMPEGOWDA S/O KADEGOWDA 87 |
| 62 | 91 | Private | Dry/wet | 0.0219 | S V JANARDHAN S/O S VENKATESHACHAR NAK, SAKAMMA W/O LATE KAPANIGOWDA, CHIKKATAYAMMA W/O LATE SHIVANANJEGOWDA, THAMMEGOWDA S/O LATE KAPANIGOWDA, KAMALAMMA D/O LATE KAPANIGOWDA, KARIGOWDA S/O LATE KAPANIGOWDA, JOINT AS ABOVE, S V JANARDHAN S/O S VENKATESHACHAR NAK, SAKAMMA W/O LATE KAPANIGOWDA, CHIKKATAYAMMA W/O LATE SHIVANANJEGOWDA, THAMMEGOWDA S/O LATE KAPANIGOWDA, KAMALAMMA D/O LATE KAPANIGOWDA, KARIGOWDA S/O LATE KAPANIGOWDA, JOINT AS ABOVE. NANJEGOWDA S/O LATE KARIGOWDA, KALEEMI KHAN S/O NURULLAKHAN R MANI D/O LATE RAMAN NAYAR 91 |
| **Village: Srirangapatna** | | | | | |
| 63 | 309 | Private | WET | 0.0202 | GOVINDARAJU S/O GOVINDEGOWDA 309 |
| 64 | 310 | Private | WET | 0.0124 | GOVINDARAJU S/O GOVINDEGOWDA, GOVINDARAJU S/O GOVINDEGOWDA, MARIGOWDA, GOVINDEGOWDA, SRINIVASA S/O GOVINDEGOWDA 310 |
| | | | TOTAL | 6.516947 | |

[F. No. NHAI/PIU-RNNG/Additional Works safety/NH-275/2021-22/3D Corr1]
ABHAY JAIN, Dy. Secy.

## ಚುಟುಕು ಸುದ್ದಿ

### ರೋಟರಿ ನೂತನ ಪದಾಧಿಕಾರಿಗಳ ಆಯ್ಕೆ

**ಬ್ಯಾಡಗಿ:** ರೋಟರಿ ಸಂಸ್ಥೆಯ 2023-24ನೇ ಸಾಲಿನ ನೂತನ ಅಧ್ಯಕ್ಷ ಮಾಲತೇಶ ಉಪ್ಪಾರ ಹಾಗೂ ಕಾರ್ಯದರ್ಶಿ ಅನಿಲಕುಮಾರ ಬೊಡ್ಡಪಾಟಿ ನೂತನವಾಗಿ ಆಯ್ಕೆಯಾಗಿದ್ದಾರೆ ಎಂದು ಅಧ್ಯಕ್ಷ ಮಂಜುನಾಥ ಉಪ್ಪಾರ ತಿಳಿಸಿದರು.

ಈ ಕುರಿತು ಪ್ರಕಟಣೆ ನೀಡಿದ್ದ ಅವರು ಆಯ್ಕೆ ಪಟ್ಟಿಯ ನೂತನ ಹೆಸರು ಪ್ರಕಟಿಸಿದ್ದು, ಜು. 13 ರಂದು ಸಂಜೆ 7 ಗಂಟೆಗೆ ಹೊಸ ಪದಾಧಿಕಾರಿಗಳ ಪದಗ್ರಹಣ ಕಾರ್ಯಕ್ರಮ ಏರ್ಪಡಿಸಲಾಗಿದೆ ಎಂದರು.

ನೂತನ ಅಧ್ಯಕ್ಷರ ಆಯ್ಕೆ: 2023-24 ಸಾಲಿನ ನೂತನ ಅಧ್ಯಕ್ಷ ಮಾಲತೇಶ ಉಪ್ಪಾರ ಹಾಗೂ ಕಾರ್ಯದರ್ಶಿ ಅನಿಲಕುಮಾರ ಬೊಡ್ಡಪಾಟಿ, ಉಪಾಧ್ಯಕ್ಷ ಸತೀಶ ಅಗಡಿ, ಖಜಾಂಚಿ ನಿರಂಜನ ಶೆಟ್ಟಿ, ಸಹ ಕಾರ್ಯದರ್ಶಿ ವೀರೇಶ ಬಾಗೋಜಿ ಆಯ್ಕೆಯಾಗಿದ್ದಾರೆ.

### ಸರ್ಕಾರಿ ಅಂಧರ ಶಾಲೆ ಮಕ್ಕಳಿಗೆ ಮೂರು ಆನಿ ಬ್ರೈಲ್ ಲರ್ನಿಂಗ್ ಸಿಸ್ಟಮ್ ಕೊಡುಗೆ

ಉದಯಕಾಲ ನ್ಯೂಸ್

**ಹುಬ್ಬಳ್ಳಿ:** ರೋಟರಿ ಕ್ಲಬ್ ಆಫ್ ಹುಬ್ಬಳ್ಳಿ ಸೆಂಟ್ರಲ್ ಹಾಗೂ ರೋಟರಿ ಕ್ಲಬ್ ಓರಿಯನ್ ಗೇಟ್‌ವೇ ಬೆಂಗಳೂರು ಇವರು ಸಂಯುಕ್ತವಾಗಿ ರೂ. 90,000 ಮೌಲ್ಯದ ಟಿಂಕರ್ ಬೆಲ್ ಕಂಪನಿಯ ಮೂರು ಆನಿ ಬ್ರೈಲ್ ಲರ್ನಿಂಗ್ ಸಿಸ್ಟಮ್‌ಗಳನ್ನು ಹುಬ್ಬಳ್ಳಿಯ ಸರ್ಕಾರಿ ಅಂಧರ ಶಾಲೆಯ ಮಕ್ಕಳಿಗೆ ನೀಡಿದರು.

ರೋಟರಿ ಗ್ಲೋಬಲ್ ಗ್ರಾಂಟ್ ಯೋಜನೆ ಅಡಿ ಕರ್ನಾಟಕದ 5 ಅಂಧ ಶಾಲೆಗಳಿಗೆ 50 ಬ್ರೈಲ್ ಯಂತ್ರಗಳನ್ನು ವಿತರಿಸುವ ಈ ಯೋಜನೆಯು ಸುಮಾರು 500 ಅಂಧ ವಿದ್ಯಾರ್ಥಿಗಳ ಉತ್ತಮ ಭವಿಷ್ಯಕ್ಕಾಗಿ ಸಹಕಾರಿಯಾಗಲಿದೆ. ಈ ಯೋಜನೆಯ ಒಟ್ಟು ವೆಚ್ಚ ರೂ. 2,70,000.

ಪಿಡಿಜಿ: ಪ್ರಾಣೇಶ್ ಜಹರ್ಖಿದಾರ್ ಅವರು ಕಾರ್ಯಕ್ರಮ ಉದ್ಘಾಟಿಸಿದರು. ಯು .ಬಿ. ಶಂಕರ್ ಅವರು ಈ ಯೋಜನೆ ಕಾರ್ಯಗತಗೊಳ್ಳಲು ಪ್ರಮುಖ ಪಾತ್ರ ವಹಿಸಿದ್ದಾರೆ.

ಜಿಎಸ್‌ಆರ್. ವಾಸುಕಿ, ಕ್ಲಬ್ ಅಧ್ಯಕ್ಷರಾದ ರೀಟಾ ಹಂಡಾ, ಕಾರ್ಯದರ್ಶಿ ಸಿಂಚನಾ, ಮಾಜಿ ಅಧ್ಯಕ್ಷರಾದ: ರಾಧಿಕಾ ಗೋಖಲೆ, ಸಂಜನಾ ಮಹೇಶ್ವರಿ, ಖಜಾಂಚಿ ಅಂಜನಾ ಬಸನಗೌಡರ, ಪಬ್ಲಿಕ್ ಇಮೇಜ್ ಡೈರಕ್ಟರ್ ಶಿಲ್ಪಾ ಶೆಟ್ಟಿ, ಜ್ಯೋತಿ, ಆಶಾ, ಡಾ. ಶೀತಲ್, ಜಾಸ್ಮಿನ್ ಮತ್ತು ಕ್ಲಬ್ ಸದಸ್ಯರು ಹಾಗೂ ಎಲ್ಲ ರೊಟೇರಿಯನ್ಸ್ ಈ ಸಂದರ್ಭದಲ್ಲಿ ಉಪಸ್ಥಿತರಿದ್ದರು. ಸಂಜನಾ ಮಹೇಶ್ವರಿಯವರ ನೇತೃತ್ವದಲ್ಲಿ ಹುಬ್ಬಳ್ಳಿಯ 2 ಸರ್ಕಾರಿ ಅಂಧರ ಶಾಲೆಗೆ ಒಟ್ಟು 13 ಬ್ರೈಲ್ ಯಂತ್ರಗಳನ್ನು ನೀಡಲಾಯಿತು.

ಜಿ-20 3ನೇ ಶೆರ್ಪಾ ಸಭೆಯಲ್ಲಿ ಭಾರತೀಯ ಶೆರ್ಪಾ ಅಮಿತಾಬ್ ಕಾಂತ್ | ವಿವಿಧ ದೇಶಗಳ 125 ಪ್ರತಿನಿಧಿಗಳು ಭಾಗಿ

# ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿ, ಮಾನವ ಕಲ್ಯಾಣ, ಅಂತಾರಾಷ್ಟ್ರೀಯ ವ್ಯವಹಾರ, ಸಾರ್ವಜನಿಕ ಮೂಲಸೌಕರ್ಯದ ಡಿಜಟಲೀಕರಣದ ಮಹತ್ವದ ಚರ್ಚೆ

ಉದಯಕಾಲ ನ್ಯೂಸ್

**ಹೊಸಪೇಟೆ(ವಿಜಯನಗರ):** ಜಿ-20 3ನೇ ಶೆರ್ಪಾ ಸಭೆಗಳು ಹಂಪಿಯಲ್ಲಿ ಆರಂಭವಾಗಿದ್ದು, ದೇಶ ವಿದೇಶಗಳ 125 ಪ್ರತಿನಿಧಿಗಳು ಭಾಗಿಯಾಗಿದ್ದಾರೆ. ಸಭೆಯಲ್ಲಿ ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿ, ಮಾನವ ಕಲ್ಯಾಣ, ಅಂತರಾಷ್ಟ್ರೀಯ ವ್ಯವಹಾರ, ಸಾರ್ವಜನಿಕ ಮೂಲಸೌಕರ್ಯದ ಡಿಜಟಲೀಕರಣ ಸೇರಿದಂತೆ ಅಂತರಾಷ್ಟ್ರೀಯ ಶಾಂತಿ, ಭಯೋತ್ಪಾದನೆ ನಿಯಂತ್ರಣ ಕುರಿತು ಮಹತ್ವದ ಚರ್ಚೆಗಳನ್ನು ನಡೆಸಲಾಗುವುದು ಎಂದು ಭಾರತೀಯ ಶೆರ್ಪಾ ಅಮಿತಾಬ್ ಕಾಂತ್ ಹೇಳಿದರು.

ಹಂಪಿಯ ಎವೆಲಾವ್ ಬ್ಯಾಕ್ ಖಾಸಗಿ ರೆಸಾರ್ಟ್ ಲೋಟಸ್ ಮಹಲ್‌ನಲ್ಲಿ ಈ ಕುರಿತು ಗುರುವಾರ ಪತ್ರಿಕಾಗೋಷ್ಠಿ ನಡೆಸಿ ಅವರು ಮಾತನಾಡಿದರು.

ಪ್ರಸ್ತುತ ಪ್ರಪಂಚದ 3/1 ಭಾಗದ ರಾಷ್ಟ್ರಗಳು ಹಣಕಾಸು ಮುಗ್ಗಟ್ಟು ಹಾಗೂ ಹಿಂಜರಿತವನ್ನು ಅನುಭವಿಸುತ್ತಿವೆ. ಹಸಿವು ಹಾಗೂ ಕುಪೋಷಣೆಯನ್ನು ಹೋಗಲಾಡಿಸಲು , ಸಾರ್ವತ್ರಿಕ ಸ್ವಾಸ್ಥ್ಯ ಯೋಜನೆ, ಕೋವಿಡ್ ಆರ್ಥಿಕ ಸಂಕಷ್ಟದಲ್ಲಿ ಸಿಲುಕಿದವರಿಗೆ ಸಹಾಯ, ಗುಣಮಟ್ಟದ ಶಿಕ್ಷಣ ನೀಡುವ ಕುರಿತಾದ ಪ್ರಮುಖ ವಿಷಯಗಳು, ಬಡತನ ರೇಖೆಗಿಂತ ಕೆಳಗಿರುವ ಜನರನ್ನು ಮೇಲೆತ್ತುವ ಕ್ರಮಗಳ ಕುರಿತು ಶೆರ್ಪಾ ಸಭೆಗಳಲ್ಲಿ ಚರ್ಚೆ ನಡೆಸಲಾಗುವುದು.

ಜಾಗತಿಕ ಬೆಳವಣಿಗೆ, ಬೃಹತ್ ಆರ್ಥಿಕ ನೀತಿಗಳು, ಖಾಸಗಿ ಕಂಪನಿಗಳ ಭಾಗಿತ್ವ, ಮುಕ್ತ ಜಾಗತಿಕ ವಹಿವಾಟು, ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿ, ಮುಂದಿನ ಜನಾಂಗ ದೃಷ್ಟಿಯಿಂದ ಆಧುನಿಕ ನಗರಗಳ ನಿರ್ಮಾಣ, ಜಾಗತಿಕ ಆರ್ಥಿಕ ಸಹಕಾರ, ಜಾಗತಿಕ

ವಹಿವಾಟು ಹಾಗೂ ಕೊಡುಕೊಳ್ಳುವಿಕೆ ಕುರಿತು ಅಂತರಾಷ್ಟ್ರೀಯ ಕಾನೂನು, ಭ್ರಷ್ಟಾಚಾರ ಹೋಗಲಾಡಿಸಲು ಕ್ರಮಗಳ ಕುರಿತು ಯೋಜನೆ ರೂಪಿಸಲಾಗುವುದು.

ಹಣಕಾಸು ವಿಷಯಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕ್ರಿಪ್ಟೋ ಕರೆನ್ಸಿ ಕುರಿತು ರೂಪು ರೇಷೆ, ಟ್ಯಾಕ್ಸ್ ಸೇರಿದಂತೆ ಹಲವಾರು ವಿಷಯಗಳನ್ನು ಶೆರ್ಪಾ ಸಭೆಯಲ್ಲಿ ಚರ್ಚಿಸಲಾಗುತ್ತಿದೆ. ವಿಶ್ವ ಸಂಸ್ಥೆ ರೂಪಿಸಿರುವ ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿ ಕುರಿತಾದ ಯೋಜನೆಗಳನ್ನು 2030ರ ಒಳಗೆ ಜಾರಿ ಮಾಡಬೇಕಾಗಿದೆ. ಕೋವಿಡ್ ಹಾಗೂ ಇನ್ನಿತರ ಕಾರಣಗಳಿಂದ ಈ ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿ ಯೋಜನೆಯ ಕೇವಲ ಶೇ.12 ರಷ್ಟು ಗುರಿಗಳನ್ನು ಮಾತ್ರ ಚಾಲನೆಯಲ್ಲಿವೆ. ಆದ್ದರಿಂದ ಈ ಬಾರಿಯ ಜಿ-20 ಶೃಂಗ ಸಭೆಯಲ್ಲಿ ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿ ಸಾಧಿಸಲು ಕ್ರಿಯಾಯೋಜನೆ ರೂಪಿಸಲಾಗುವುದು ಎಂದರು.

ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಹಸಿರು ಒಪ್ಪಂದ, ಹವಾಮಾನ ಆರ್ಥಿಕತೆ, ನೀಲಿಸಾಗರ ಆರ್ಥಿಕತೆ, ಪರಿಸರ ಮೇಲೆ ಪ್ಲಾಸ್ಟಿಕ್ ನಿಂದಾಗೂ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ, ಹವಾಮಾನ ವೈಪರೀತ್ಯ, ನೈಸರ್ಗಿಕ

### ಜಿ-20 3ನೇ ಶೆರ್ಪಾ ಸಭೆ ಆರಂಭ: ನ್ಯೂ ದೆಹಲಿ ಘೋಷಣೆಗೆ ಅಂತಿಮ ರೂಪ

**ಹೊಸಪೇಟೆ:** ಭಾರತದ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಡೆಯುತ್ತಿರುವ ಜಿ-20 ಶೃಂಗ ಸಭೆಯ 3ನೇ ಶೆರ್ಪಾ ಸಭೆಗೆ ಗುರುವಾರ ವಿಶ್ವವಿಖ್ಯಾತ ಹಂಪಿಯಲ್ಲಿ ಚಾಲನೆ ದೊರೆತಿದೆ. ಮುಂಬರುವ ಸೆಪ್ಟೆಂಬರ್‌ನಲ್ಲಿ ಜರುಗುವ ಶೃಂಗ ಸಭೆಯಲ್ಲಿ ನ್ಯೂ ದೆಹಲಿ ಘೋಷಣೆ ಆಳವಡಿಸಿಕೊಳ್ಳಲು ಜಿ-20 ರಾಷ್ಟ್ರಗಳ ಮುಖಂಡರು ಸಹಿ ಮಾಡಲಿದ್ದು, ನ್ಯೂ ದೆಹಲಿ ಘೋಷಣೆಯ ಕರಡು ಪ್ರತಿಗೆ ಅಂತಿಮ ರೂಪ ನೀಡುವ ಕೆಲಸ ಶೆರ್ಪಾಸಭೆಯಲ್ಲಿ ನಡೆಯಲಿದೆ.

ಹಂಪಿಯ ಎವೆಲಾವ್ ಬ್ಯಾಕ್ ಖಾಸಗಿ ರೆಸಾರ್ಟ್‌ನಲ್ಲಿ 3ನೇ ಶೆರ್ಪಾ ಸಭೆಯನ್ನು ಉದ್ಘಾಟಿಸಿ ಮಾತನಾಡಿದ ಜಿ-20ಯ ಭಾರತೀಯ ಶೆರ್ಪಾ ಅಮಿತಾಬ್ ಕಾಂತ್, ಈಗಾಗಲೇ ರಾಜಸ್ಥಾನದ ಉದಯಪುರ ಹಾಗೂ ಕೇರಳದ ಕುಮಾರಕೊಂ ಅಲ್ಲಿ ನೆಡೆದ ಶೆರ್ಪಾ ಸಭೆಗಳು ಯಶಸ್ವಿಯಾ ಗಿವೆ. ಜಿ-20 ರಾಷ್ಟ್ರಗಳ ಮುಖಂಡರು, ಹಣಕಾ ಸು ಸಚಿವರು, ಹಣಕಾಸು ಸಂಸ್ಥೆಗಳ ಮುಖ್ಯಸ್ಥ ರ ಸಭೆಗಳು ಜರುಗಿವೆ. ಈ ಸಭೆಗಳಲ್ಲಿ ಜಿ-20 ರಾಷ್ಟ್ರಗಳ ಆರ್ಥಿಕ ಬೆಳವಣಿಗೆ, ಸುಸ್ಥಿರ ಅಭಿವೃದ್ಧಿ, ತಾಂತ್ರಿಕ ಮುನ್ನಡೆ, ಹಸಿರೀಕರಣ, ಮಹಿಳಾ ಅಭಿವೃದ್ಧಿ, ವಿವಿಧ ರಾಷ್ಟ್ರಗಳ ನಡುವೆ ಹಣ ಕಾಸು ಹಾಗೂ ತೈಕ್ಷಣಿಕ ಸಂಸ್ಥೆಗಳ ಸ್ಥಾಪನೆ ಸೇರಿ ದಂತೆ ಇನ್ನಿತರ ಗುರಿಗಳನ್ನು ಸಾಧಿಸಲು ತೀವ್ರ ತರನಾದ ಒತ್ತು ನೀಡಿ ಚರ್ಚೆ ನಡೆಸಲಾಗಿದೆ.

ಪ್ರಧಾನ ಮಂತ್ರಿ ನರೇಂದ್ರ ಮೋದಿಯ ವರು ಜಿ-20 ಶೃಂಗ ಸಭೆಗೆ ಚಾಲನೆ ನೀಡಿ ವಿಶೇಷ ಮುತುವರ್ಜಿ ವಹಿಸಿ, ಎಲ್ಲಾ ಸದಸ್ಯ ರಾಷ್ಟ್ರಗಳನ್ನು ಒಳಗೊಂಡು, ಮಹತ್ವಾಕಾಂಕ್ಷೆ ಗುರಿಗಳನ್ನು ಸಾಧಿಸಲು, ಕ್ರಿಯಾತ್ಮಕ ಯೋಜನೆ ಗಳನ್ನು ರೂಪಿಸಿ ಕಾರ್ಯರೂಪಕ್ಕೆ ತರುವಂತೆ ಸೂಚನೆ ನೀಡಿದ್ದಾರೆ. ಜಗತ್ತಿನ ಮುಂದೆ ಅಪಾರ ಪ್ರಮಾಣದ ಸವಾಲುಗಳಿವೆ. ಈ ಜಾಗತಿಕ ಸವಾಲುಗಳಿಗೆ ಸಶಕ್ತ ಪರಿಹಾರ ಕಂಡುಕೊಳ್ಳುವ ಗುರುತರ ಕಾರ್ಯ ಶೆರ್ಪಾ ಸಭೆಯ ಮಾಡಬೇಕಿದೆ. ಮುಂದಿನ ಜನಾಂಗದ ಭವಿಷ್ಯದ ದೃಷ್ಟಿಯಿಂದ ದಿಟ್ಟ ಹೆಜ್ಜೆ ಇಡಬೇಕಿದೆ. ಬಲವಾದ ಬದ್ಧತೆಯಿಂದ ಕಾರ್ಯ ನಿರ್ವಹಿಸಬೇಕಾಗಿದೆ ಎಂದರು.

ಜಿ-20 ರಾಷ್ಟ್ರಗಳ ಪ್ರತಿನಿಧಿಗಳು ಭಾರತದ ಐತಿಹಾಸಿಕ ಸ್ಥಳಗಳನ್ನು ಎನ್ವೇಷಿಸುವುದರೊಂದಿ ಗೆ ಜಾಗತಿಕ ಸಮಸ್ಯೆಗಳಿಗೆ ಪರಿಹಾರ ಕಂಡುಕೊಳ್ಳುತ್ತಿದ್ದಾರೆ. ಹಂಪಿ ಐತಿಹಾಸಿಕವಾಗಿ ಹಾಗೂ ಸಾಂಸ್ಕೃತಿಕ ಮಹತ್ವ ಸ್ಥಳವಾಗಿದ್ದು ನಾಲ್ಕು ದಿನಗಳ ಕಾಲ ನ್ಯೂ ದೆಹಲಿ ಘೋಷಣೆಯ ಕರಡು ಪ್ರತಿ ಕುರಿತು ಸಾಲು ಸಾಲು ಸಭೆ ಹಾಗೂ ಚರ್ಚೆ ನಡೆಸಲಾಗುವುದು. ಎಲ್ಲಾ ಸದಸ್ಯ ರಾಷ್ಟ್ರಗಳು ಅಭಿಪ್ರಾಯಗಳನ್ನು ಸಂಗ್ರಹಿಸಿ, ಅವರು ನೀಡುವ ಸಲಹೆ ಸೂಚನೆಗಳನ್ನು ಆಧರಿಸಿ ಕರಡು ಪ್ರತಿಗೆ ರೂಪ ಕೊಡವ ಮಹತ್ವಾಂಕ್ಷೆಯನ್ನು ಈ ಸಭೆಯು ಹೊಂದಿದೆ ಎಂದರು.

ವಿಕೋಪಗಳನ್ನು ಎದಿರಿಸಲು ಯೋಜನೆಗಳನ್ನು ರೂಪಿಸಲಾಗುವುದು.

ಅಂತಾರಾಷ್ಟ್ರೀಯ ಮಟ್ಟದಲ್ಲಿ ಹಣಕಾಸು ವ್ಯವ ಹಾರಗಳನ್ನು ಸರಳೀಕೃತಗೊಳಿಸಲು ಹಣಕಾಸು ಸಂಸ್ಥೆಗಳ ಸ್ಥಾಪನೆ, ಸದ್ಯ ಕಾರ್ಯ ನಿರ್ವಹಿಸುತ್ತಿರುವ ಹಣಕಾಸು ಸಂಸ್ಥೆಗಳು ಹಾಗೂ ಐಎಂಎಫ್ ಸುಧಾರಣೆ ಕುರಿತು ಮಾತುಕತೆ ನಡೆಸಲಾಗುವುದು.

ಪ್ರಪಂಚದ ಸುಮಾರು 3 ಬಿಲಿಯನ್ ಜನರು ಸರಿಯಾದ ಆರ್ಥಿಕ ಸರ್ವೇಡಯಲ್ಲಿ ಸಕ್ರಿಯವಾಗಿ ಭಾಗಿದಾರರಾಗಿಲ್ಲ. ಇಂತಹರ ನೆರವಿಗಾಗಿ ತಂತ್ರಜ್ಞಾನದ ವಿನಿಮಯ ಹಾಗೂ ಸಾರ್ವಜನಿಕ ಮೂಲಭೂತ ಸೌಕರ್ಯಗಳ ಡಿಜಿಟಲೀಕರಣ ಮಾಡುವ ಕ್ರಿಯಾ ಯೋಜನೆಗೆ ಅಂತಿಮ ರೂಪ ನೀಡಲಾಗುತ್ತದೆ.

ಲಿಂಗ ಸಮಾನತೆ, ಭಯೋತ್ಪಾದನೆಯ ವಿರುದ್ಧ ಹೋರಾಟ, ಅಂತರಾಷ್ಟ್ರೀಯ ಶಾಂತಿ ಸ್ಥಾಪನೆಗೆ ಶೆರ್ಪಾ ಮಹತ್ವ ನೀಡಲಿದೆ. ಜಿ-20 ಯಲ್ಲಿ ಒಟ್ಟು 54 ರಾಷ್ಟ್ರಗಳು ಭಾಗಿಯಾಗಿದ್ದು, ಆಫ್ರಿಕಾ ಯೂನಿಯನ್ ಸಹ ಭಾಗಿಧಾರರನ್ನಾಗಿಸಲು ಪ್ರಯತ್ನಿಸಲಾಗುತ್ತಿದೆ. ಇದರಿಂದಾಗಿ ಪ್ರಪಂಚದಲ್ಲಿನ ಶೇ.50ಕ್ಕಿಂತ ಹೆಚ್ಚು ರಾಷ್ಟ್ರಗಳು ಜಿ-20 ಭಾಗವಹಿಸದಂತಾಗುತ್ತದೆ. ಪ್ರಪಂಚದ ಬಹು ಜನರ ಆಶೋತ್ತರಗಳನ್ನು ಈಡೇರಿಸುವಲ್ಲಿ ಜಿ-20 ಬೃಹತ್ ವೇದಿಕೆಯಾಗಲಿದೆ ಎಂದರು.

ಪತ್ರಿಕಾಗೋಷ್ಠಿಯಲ್ಲಿ ಶೆರ್ಪಾ ಜಂಟಿ ಕಾರ್ಯದರ್ಶಿ ಆಶೀಶ್ ಕುಮಾರ್ ಸಿನ್ಹಾ ಉಪಸ್ಥಿತರಿದ್ದರು.

## ಗುಣಮಟ್ಟದ ಶೈಕ್ಷಣಿಕ ವರ್ಷ ಸಾಧಿಸಲು ಶ್ರದ್ಧೆಯಿಂದ ಕಾರ್ಯನಿರ್ವಹಿಸಿ: ಸೈಯದ

ಉದಯಕ ನ್ಯೂಸ್

**ಧಾರವಾಡ:** ಶಾಲಾ ಶೈಕ್ಷಣಿಕ ಬೆಳವಣಿಗೆಯಲ್ಲಿ ಬಿ.ಆರ್.ಪಿ ಮತ್ತು ಸಿ.ಆರ್.ಪಿಗಳ ಪಾತ್ರ ತುಂಬಾ ಮಹತ್ವದ್ದಾಗಿದ್ದು, ಗುಣಮಟ್ಟದ ಶೈಕ್ಷಣಿಕ ವರ್ಷ ಸಾಧಿಸಲು ಶ್ರದ್ಧೆಯಿಂದ ಕಾರ್ಯನಿರ್ವಹಿಸಬೇಕೆಂದು ಶಾಲಾ ಶಿಕ್ಷಣ ಮತ್ತು ಸಾಕ್ಷರತಾ ಇಲಾಖೆ ಪ್ರಭಾರಿ ಉಪನಿರ್ದೇಶಕರು(ಅಭಿವೃದ್ಧಿ) ಜೆ.ಜಿ.ಸೈಯದ ಹೇಳಿದರು.

ಡಯಟ್ ವತಿಯಿಂದ ಧಾರವಾಡ ಗ್ರಾಮೀಣ ಬಿ. ಆರ್.ಸಿಯಲ್ಲಿ ಜಿಲ್ಲೆಯ ಎಲ್ಲಾ ಬಿ.ಆರ್ ಪಿ ಮತ್ತು ಸಿ. ಆರ್.ಪಿ.ಗಳಿಗೆ ಗಣಿತ ಕಲಿಕಾ ಆಂದೋಲನ, ಇನ್ ಸ್ಪಾಯರ್ ಅವಾರ್ಡ, ವೃತ್ತಿದರ್ಶಿ, ಸ್ವೀಪ್ ಹಾಗೂ ಸಾಕ್ಷರತಾ ಕಾರ್ಯಕ್ರಮಗಳ ಪ್ರಗತಿ ಪರಿಶೀಲನೆ ಕುರಿತ ಸಭೆಯ ಅಧ್ಯಕ್ಷತೆ ವಹಿಸಿ ಮಾತನಾಡಿದರು.

2023-24ನೇ ಶೈಕ್ಷಣಿಕ ಅವಧಿಯನ್ನು ಗುಣಾತ್ಮಕ ಶೈಕ್ಷಣಿಕ ವರ್ಷವನ್ನಾಗಿಸಲು ನಿರ್ಧರಿಸಲಾಗಿದ್ದು, ಕಲಿಕಾ ಗುಣಮಟ್ಟಕ್ಕೆ ವಿಶೇಷ ಆದ್ಯತೆ ನೀಡುವುದು. ಶಾಲೆಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಗುಣಮಟ್ಟದ ಆಯಾಮಗಳು ವಿವಿಧ ಅಂಶಗಳನ್ನು ಒಳಗೊಂಡಿದ್ದು ಸಮುದಾಯದ ಬೆಂಬಲದೊಂದಿಗೆ ಶಾಲೆಯ ಮೂಲಸೌಕರ್ಯವನ್ನು ಅಭಿವೃದ್ಧಿಪಡಿಸುವತ್ತ ಚಿಂತಿಸುವುದು. ಶಾಲೆಗೆ ಹಾಜರಾದ ಎಲ್ಲ ಮಕ್ಕಳಲ್ಲಿ ಅಪೇಕ್ಷಿತ ಕಲಿಕೆಯನ್ನು ಉಂಟು ಮಾಡುವುದು. ಮಗುವಿನ ಆರೋಗ್ಯ ಮತ್ತು ಪೌಷ್ಟಿಕ ಆಹಾರ, ಪಠ್ಯಕ್ರಮ, ಬೋಧನೆ ಮತ್ತು ಕಲಿಕೆಯ ವಸ್ತುಗಳು. ಶಿಕ್ಷಕರ ತಯಾರಿ, ಬೋಧನೆ-ಕಲಿಕೆ ಸಮಯ. ತರಗತಿಯ ಪ್ರಕ್ರಿಯೆಗಳು, ಮೌಲ್ಯಮಾಪನ, ಮೇಲ್ವಿಚಾರಣೆ, ಪರಿವೀಕ್ಷಣೆ. ಸಮುದಾಯದ ಭಾಗವಹಿಸುವಿಕೆ. ವಿಮರ್ಶಾತ್ಮಕ ಚಿಂತನೆ, ಸೃಜನಾತ್ಮಕತೆ, ನಿರ್ಧಾರ ಕೈಗೊಳ್ಳುವಿಕೆ, ಸಮಸ್ಯಾಪರಿಹಾರ, ಸ್ವಅರಿವು, ಪರಿಣಾಮಕಾರಿ ಸಂವಹನ, ಇಂತಹ ಅತ್ಯಮೂಲ್ಯ ಗುಣಗಳನ್ನು ಮಕ್ಕಳಲ್ಲಿ ಬೆಳೆಸಬೇಕಾಗಿದೆ ಎಂದು ಹೇಳಿದರು.

ಮುಖ್ಯ ಅತಿಥಿ ಸ್ಥಾನ ವಹಿಸಿದ್ದ ಡಯಟ್‌ನ ಹಿರಿಯ ಉಪನ್ಯಾಸಕರಾದ ಪಿ ಕೆ ಚಿಕ್ಕಮಠ ಮಾತನಾಡಿ ಕ್ಲಸ್ಟರ್‌ನ ತೈಕ್ಷಣಿಕ ಪ್ರಗತಿಗೆ ಸಿ.ಆರ್.ಪಿ.ಗಳ ಪಾತ್ರ ತುಂಬಾ ಮಹತ್ವದ್ದು ಎಂದು ಹೇಳಿದರು.

ವಯಸ್ಕರ ಶಿಕ್ಷಣಾಧಿಕಾರಿಗಳಾದ ಎ.ಎ.ಖಾಜಿ ಮಾತನಾಡಿ ಪ್ರತಿ ಗ್ರಾಮ ಪಂಚಾಯತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಸಾಕ್ಷರತಾ ಕಾರ್ಯಕ್ರಮ ಅನುಷ್ಠಾನ, ಅದರ ಪರೀಕ್ಷಾ ಸಿದ್ಧತೆ ಮತ್ತು ಮೌಲ್ಯಮಾಪನ ಕುರಿತು ತಿಳಿಸಿದರು. ಜಿಲ್ಲಾ ಶಿಕ್ಷಣ ಮತ್ತು ತರಬೇತಿ ಸಂಸ್ಥೆಯ ಹಿರಿಯ ಉಪನ್ಯಾಸಕ ದೀಪಕ್ ಕುಲಕರ್ಣಿ, ಬಿ.ಆರ್.ಸಿ. ಸಮನ್ವಯಾಧಿಕಾರಿ ಎನ್ ಎಸ್ ದಫೇದಾರ ಮಾತನಾಡಿದರು. ಅಕ್ಷರ ಫೌಂಡೇಷನ್‌ನ ಹೆಚ್.ಬಿ.ಮಸಾಲಿ, ಶಿಕ್ಷಕರಾದ ಬಸವರಾಜ ಕರೂರ, ನೀಲಮ್ಮ ಬರಡ್ಡಿ ಸಂಪನ್ಮೂಲ ವ್ಯಕ್ತಗಳಾಗಿ ಗಣಿತ ಕಿಟ್ ಕುರಿತು ಮಾರ್ಗದರ್ಶನ ಮಾಡಿದರು.

ಬಿ.ಆರ್.ಪಿ.ಜಯಲಕ್ಷ್ಮೀ.ಹೆಚ್.ಪ್ರಾರ್ಥಿಸಿದರು. ರಮೇಶ ಯರಳಿ ಸ್ವಾಗತಿಸಿದರು. ಮುರುಗೇಶ ಹಡಲಗಿ ವಂದಿಸಿದರು. ಸಿ.ಆರ್.ಪಿ.ಸಿದ್ಧಲಿಂಗೇಶ್ವರ ವಾರದ ಕಾರ್ಯಕ್ರಮವನ್ನು ನಿರೂಪಿಸಿದರು. ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ ಡಯಟ್‌ನ ಉಪನ್ಯಾಸಕರಾದ ಪ್ರಕಾಶ ಅಂಗಡಿ, ಸಾವಿತ್ರಿ ಕೋಳಿ, ಮಂಜುಳಾ ಅಂಬಿಗೇರ, ಶ್ರೀನಿವಾಸ ಸವಾಯಿ, ರಾಚನ್ನವರ, ಜಿಲ್ಲೆಯ ಎಲ್ಲಾ ಸಿ ಆರ್.ಪಿ, ಬಿ.ಆರ್.ಪಿ ಶಿಕ್ಷಣ ಸಂಯೋಜಕರಾದ ಬಸವರಾಜ ಛಬ್ಬಿ, ತಹಮಿನಾ ಸೈಯದ್ ಭಾಗವಹಿಸಿದ್ದರು.

## ಅಂಜಿನಮ್ಮಳದು ಆತ್ಮಹತ್ಯೆಯಲ್ಲ ಕೊಲೆ ಗ್ರಾಮಸ್ಥರ ಆರೋಪ; ರಸ್ತೆ ತಡೆ ಪ್ರತಿಭಟನೆ

ಉದಯಕಾಲ ನ್ಯೂಸ್

**ಕುರುಗೋಡು:** ಸಮೀಪದ ಬಾದನಹಟ್ಟಿ ಗ್ರಾಮದಲ್ಲಿ ನೇಕಾರ ಅಂಜಿನ ಮ್ಮಳ(35) ದು ಆತ್ಮಹತ್ಯೆ ಅಲ್ಲ, ಅದು ಕೊಲೆ ಎಂದು ಗ್ರಾಮಸ್ಥರು ಆರೋಪಿಸಿ ಮೃತ ಳ ಮನೆಯ ಮುಂದೆ ರಸ್ತೆತಡೆದು ದಿಢೀರ್ ಪ್ರತಿಭಟನೆ ಮಾಡಿದರು. ಪ್ರತಿಭಟನೆ ಯಿಂದಾಗಿ ಸುಮಾರು 4 ಗಂಟೆಗಳ ಕಾಲ ವಾಹನ ಸಂಚಾರಕ್ಕೆ ಅಡ್ಡಿಯಾಯಿತು.

ನಂತರ ಬಾದನಹಟ್ಟಿ ಗ್ರಾಮಸ್ಥರು ಮಾತನಾಡಿ, ಬಾದನಹಟ್ಟಿ ಗ್ರಾಮದ ನೇಕಾರ ಅಂಜಿನಮ್ಮಳು ಆತ್ಮಹತ್ಯೆ ಮಾಡಿಕೊಂಡಿಲ್ಲ. ಆದರೆ ಮೃತಳ ಗಂಡ ಗಂಗಾಧರ, ಅತ್ತೆ ಲಲಿತಮ್ಮ ಮತ್ತು ಮೈದುನ ಪುಟ್ಟರಾಜ ಇವರು ಸೇರಿ ಅಂಜಿನಮ್ಮ ಅವರನ್ನು ಮೊದಲೇ ಕೊಲೆಮಾಡಿ ನೇಣು ಹಾಕಿದ್ದಾರೆ ಎಂದು ಆರೋಪಿಸಿದರು.

ಪ್ರತಿಭಟನೆ ಮುಂಚೆ ಅಂ